

COMMITTEES

2005 - 2006

(A REVIEW)

HARYANA VIDHAN SABHA SECRETARIAT
CHANDIGARH.

2006

PREFACE

This brochure gives brief information about the work done by the following Committees of the Haryana Vidhan Sabha constituted for the year, 2005-2006 :—

1. Committee on Public Accounts.
2. Committee on Public Undertakings.
3. Committee on Estimates.
4. Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes.
5. Committee on Government Assurances.
6. Committee on Subordinate Legislation.
7. Committee on Privileges.
8. House Committee.
9. Library Committee.
10. Committee on Petitions.
11. Rules Committee.
12. Business Advisory Committee.

Chandigarh :

SUMIT KUMAR,
Secretary.

TABLE OF CONTENTS

Sr. No.	Name of the Committee	Pages
1.	Committee on Public Accounts.	1—10
2.	Committee on Public Undertakings.	11—23
3.	Committee on Estimates.	24—41
4.	Committee on the Welfare of Scheduled Castes, Scheduled Tribes and Backward Classes.	42—52
5.	Committee on Government Assurances.	53—59
6.	Committee on Subordinate Legislation.	60—67
7.	Committee on Privileges.	68—74
8.	House Committee.	75—80
9.	Library Committee.	81—85
10.	Committee on Petitions.	86—90
11.	Rules Committee.	91
12.	Business Advisory Committee.	92—95

PUBLIC ACCOUNTS COMMITTEE

The Committee for the year 2005-2006 was nominated by the Hon'ble Speaker in pursuance of the motion moved and passed by the Haryana Vidhan Sabha in its meeting held on 21st March, 2005, to authorise him to nominate the members of the Committee on Public Accounts for the year 2005-2006 on 5th April, 2005 which was notified vide Haryana Vidhan Sabha Secretariat, notification No. PAC-1/2005/29, dated 5th April, 2005.

The Committee fixed/held a total number of 53 meetings during the period under review. The names of members and number of meetings attended by each of them are shown in the following table :—

Sr. No.	Name of Members	Number of meetings attended
1.	Shri S.S. Surjewala, MLA	40
*2.	Shri Paramvir Singh, MLA	23
3.	Shri Mahender Partap Singh, MLA	21
4.	Prof. Chhattar Pal Singh, MLA	53
5.	Maj. Nirpender Singh Sangwan, MLA	46
6.	Shri Bhupinder, MLA	39
7.	Rao Yadvender Singh, MLA	32
8.	Shri Tejender Pal Singh, MLA	52
9.	Dr. Sushil Kumar Indora, MLA	50

* Resigned from the membership of the Committee *w.e.f.* 14th January, 2006 (F.N.) on his appointment as Parliamentary Secretary.

The Committee in its meeting held on 15-4-2004 under rule 231 (9) has appointed its two Sub-Committees from amongst its Members to identify/scrutinize all the paras of remaining Reports of the C&A.G. of India which involve huge financial irregularities and required to be discussed by the whole Committee. The Sub-Committee (B) has scrutinised/identified important paras of the C&A.G. Report for the year 2000-2001 (Civil). The Committee held a total number of 22 meetings during the period under review.

REPORTS EXAMINED

The Committee partly examined the Report of the Comptroller and Auditor General of India for the year ended 31st March, 2000 (Civil) and 31st March, 2000 (Revenue Receipts):

Meetings held and Business Transacted

The details showing dates of meetings held, the number of members present and the business transacted at each meeting are given in the following table :—

Sr. No.	Date of meeting	Number of members present	Business Transacted
1	2	3	4
1.	15th April, 2005	8	The Secretary, Haryana Vidhan Sabha welcomed the members of the Committee and explained the scope and functions of the Committee.
2.	20th April, 2005	8	Oral examination of the representatives of Education Department in respect of paragraph Nos. 3.1A, 3.1B, 3.6, 3.12, 3.13, 3.14 and 6.1 of the Report of C&A. G. of India for the year 1999-2000 (Civil).
3.	26th April, 2005	8	Oral examination of the representatives of Medical and Health Department in respect of paragraph Nos. 3.2 and 3.3 of the Report of C&A.G. of India for the year 1999-2000 (Civil).
4.	30th April, 2005	6	The Committee visited/inspected the working of P.G.I.M.S., Rohtak.
5.	3rd May, 2005	9	(i) Consideration of papers placed before the Committee. (ii) Oral examination of the representatives of Public Health Department in respect of paragraph Nos. 3.12 and 3.14 of the Report of C&A.G. of India for the year 1999-2000 (Civil).
6.	10th May, 2005	8	Resumption of oral examination of the representatives of Public Health Department in respect of paragraph Nos. 4.5, 4.6, 4.7, 4.8 and 6.10 of the Report of C&A.G. of India for the year 1999-2000 (Civil).
7.	17th May, 2005	4	(i) Consideration of papers placed before the Committee.

1	2	3	4
			(ii) Oral examination of the representatives of Irrigation Department in respect of paragraph No. 4.1 of the Report of C&A.G. of India for the year 1999-2000 (Civil).
8.	24th May, 2005	7	Oral examination of the representatives of Urban Development Department in respect of paragraph Nos. 6.1 and 6.3 of the Report of C&A.G. of India for the year 1999-2000 (Civil).
9.	31st May, 2005	7	(i) Resumption of oral examination of the representatives of Medical and Health Department in respect of paragraph Nos. 3.3 and 3.4 of the Report of C&A.G. of India for the year 1999-2000 (Civil). (ii) The Committee decided to inspect the Wage Employment Schemes implemented in the Urban areas of the State on 6th June, 2005 in Kaithal district.
10.	6th June, 2005	6	The Committee visited/inspected the Schemes of Urban Wage Employment implemented by D.R.D.A. in Kaithal district.
11.	28th June, 2005	7	(i) Oral examination of the representatives of Food and Supplies Department in respect of paragraph Nos. 3.12, 3.14, 7.1 and 7.2 of the Report of C&A.G. of India for the year 1999-2000 (Civil). (ii) Resumption of oral examination of the representatives of Printing and Stationery Department in respect of paragraph No. 5.1 of the Report of C& A.G. of India for the year 1999-2000 (Civil).
12.	5th July, 2005	9	Resumption of oral examination of the representatives of Irrigation Department in respect of paragraph No. 4.1 of the Report of C&A.G. of India for the year 1999-2000 (Civil).
13.	12th July, 2005	8	(i) Consideration of papers placed before the Committee. (ii) Resumption of oral examination of the representatives of Irrigation Department in respect of paragraph No. 4.1 of the Report of C&A.G. of India for the year 1999-2000 (Civil).



1	2	3	4
14.	19th July, 2005	8	Resumption of oral examination of the representatives of Printing and Stationery Department in respect of paragraph No. 5.1 of the Report of C&A.G. of India for the year 1999-2000 (Civil).
15.	26th July, 2005	8	(i) Consideration of papers placed before the Committee. (ii) Resumption of oral examination of the representatives of Education Department in respect of paragraph No 3.12, 3.1A and 3.1B of the Report of C&A.G. of India for the year 1999-2000 (Civil).
16.	2nd August, 2005	9	Resumption of oral examination of the representatives of Irrigation Department in respect of paragraph No. 4.1 of the Report of C&A.G. of India for the year 1999-2000 (Civil).
17.	9th August, 2005	6	Resumption of oral examination of the representatives of Irrigation Department in respect of paragraph No. 4.1 of the Report of C& A.G. of India for the year 1999-2000 (Civil).
18.	16th August, 2005	6	Resumption of oral examination of the representatives of Environment Department in respect of paragraph No. 6.2 of the Report of C& A.G. of India for the year 1999-2000 (Civil).
19.	23rd August, 2005	8	(i) Oral examination of the representatives of Power Department in regard to implementation of observations/ recommendations of the Committee in respect of para 78 of 34th Report of P.A.C. (ii) The Committee decided to undertake on the spot visit/inspection of the highly polluted Industrial Units in the districts of Yamunanagar, Karnal, Panipat, Sonipat, Faridabad, Gurgaon and Bahadurgarh (Jhajjar) from 1-9-2005 to 3-9-2005.
20.	30th August, 2005	8	(i) Oral examination of the representatives of Finance Department in respect of paragaraph Nos. 3.7, 3.8, 3.14 and 6.1 of the Report of C&A.G. of India for the year 1999-2000 (Civil).

1	2	3	4
			(ii) Oral examination of the representatives of Transport Department in respect of paragraph Nos. 3.8 and 3.12 of the Report of C&A.G. of India for the year 1999-2000 (Civil).
21.	1st September, 2005	6	The Committee visited/inspected the various Industrial Units of Yamunanagar and Karnal districts.
22.	2nd September, 2005	6	The Committee visited/inspected the various Industrial Units of Panipat, Sonapat and Bahadurgarh (Jhajjar) districts.
23.	3rd September, 2005	6	The Committee visited/inspected the various Industrial Units of Gurgaon and Faridabad districts.
24.	6th September, 2005	7	(i) The Committee placed on record its deep sense of sorrow and grief on the sad and untimely demise of Sh. Harmit Singh, Ex- M.P. and brother of Sh. Paramvir Singh, M.L.A., a member of the Committee. (ii) Oral examination of the representatives of Home Department in regard to implementation of observations/recommendations of the Committee in respect of paragraph No. 26 of 28th Report of P.A.C. (iii) Oral examination of the representatives of Town and Country Planning Department in regard to implementation of observations/recommendations of the Committee in respect of paragraph No. 9 of 25th Report of P.A.C.
25.	13th September, 2005	9	(i) Consideration of papers placed before the Committee. (ii) Resumption of oral examination of the representatives of Urban Development Department in respect of paragraph No. 6.3 of the Report of C&A.G. of India for the year 1999-2000 (Civil).
26.	20th September, 2005	7	Resumption of oral examination of the representatives of Irrigation Department in respect of paragraph No. 4.1 of the Report of C&A.G. of India for the year 1999-2000 (Civil).

1	2	3	4
27.	27th September, 2005	5	The Committee scrutinized the replies received from the Government in regard to the implementation of observations/recommendations made by the Committee relating to P.W.(B.&R.) Department.
28.	5th October, 2005	6	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) Resumption of oral examination of the representatives of Printing and Stationery Department in respect of paragraph No. 5.1 of the Report of C&A.G. of India for the year 1999-2000 (Civil).</p>
29.	11th October, 2005	7	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) Oral examination of the representatives of Forests Department in respect of paragraph Nos. 5.1,5.5,5.6,5.7,5.8,5.9 and 5.10 of the Report of C&A.G. of India for the year 1999-2000 (Revenue Receipts).</p>
30.	18th October, 2005	7	<p>(i) Oral examination of the representatives of Agriculture Department in respect of paragraph Nos. 1.4, 1.7, 1.8, 4.1, 4.5 and 4.6 of the Report of C&A.G. of India for the year 1999-2000 (Revenue Receipts).</p> <p>(ii) Oral examination of the representatives of Lotteries Department in respect of paragraph Nos. 5.1, 5.2 and 5.3 of the Report of C&A.G. of India for the year 1999-2000 (Revenue Receipts).</p>
31.	25th October, 2005	6	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee scrutinized the replies received from the Government in regard to the implementation of observations/recommendations made by the Committee in regard to paragraph Nos. 47 of 34th Report, 46 of 40th Report, 42 of 42nd Report, 147 of 50th Report, 119 of 52nd Report, 102 of 54th Report and 15 (3.7 (ii) of 56th Report relating to Food and Supplies Department.</p>

1	2	3	4
32.	8th November, 2005	8	Consideration of papers placed before the Committee.
33.	16th November, 2005	7	Consideration of papers placed before the Committee.
34.	22nd November, 2005	5	(i) Consideration of papers placed before the Committee. (ii) Resumption of oral examination of the representatives of Irrigation Department in respect of paragraph No. 4.3 of the Report of C&A.G. of India for the year 1999-2000 (Civil). (iii) Oral examination of the representatives of Irrigation Department in respect of paragraph Nos.3.12,5.1 and 5.12 of the Report of C&A.G. of India for the year 1999-2000 (Revenue Receipts).
35.	25th November, 2005	8	The Committee scrutinized the replies received from the Government in regard to implementation of observations/ recommendations made by the Committee relating to Transport Department and thereafter the Committee visited the International Trade Fair at Delhi.
36.	29th November, 2005	9	Oral examination of the representatives of Transport Department in respect of paragraph Nos. 1,7,1.8 and 4.2 of the Report of C&A.G. of India for the year 1999-2000 (Revenue Receipts).
37.	6th December, 2005	6	(i) Consideration of papers placed before the Committee. (ii) Oral examination of the representatives Finance Department in respect of paragraph No. 2.1.3 relating to excess over grants/ appropriations of the Report of C.&A. G. of India for the year 2002-03 and paragraph No. 2.1.3 for the year 2003-2004 (Civil).
38.	23rd December, 2005	5	The Committee scrutinized the replies received from the Irrigation Department in regard to implementation of observations/ recommendations made by the Committee of the following paras of various Reports



1	2	3	4
			of the Committee :—
			Paras
			Reports
			18A 22nd
			10 28th
			10,13 and 14 32nd
			33 and 42 34th
			26 and 27 38th
			23 40th
			19 42nd
			11 and 14 44th
			145 and 147 50th
			27,31 and 32 52nd
			26 and 89 54th
			31 56th
39.	27th Decembér, 2005	9	Oral examination of the representatives of Revenue Department in respect of paragraph Nos. 1.7,1.8,3.2,3.3, 3.4 and 3.5 of the Report of C&A.G. of India for the year 1999-2000 (Revenue Receipts).
40.	3rd January, 2006	7	(i) Consideration of papers placed before the Committee. (ii) Oral examination of the representatives of Home Department in respect of paragraph Nos. 1.4, 1.7, 5.1 and 5.11 of the Report of C& A.G. of India for the year 1999-2000 (Revenue Receipts).
41.	10th January, 2006	6	The Committee placed on record its deep sense of sorrow and grief on the said and untimely demise of Sh. Satish Kumar, Clerk of Haryana Vidhan Sabha Secretariat.
42.	20th January, 2006	6	The Committee scrutinized the replies received from the Government in regard to the implementation of observations/ recommendations of the Committee relating to various Departments.
43.	25th January, 2006	6	(i) Oral examination of the representatives of

1	2	3	4
			Forests Department in respect of paragraph No. 3.3 of the Report of C&A.G. of India for the year 1998-99 (Civil).
			(ii) The Committee decided to undertake on the spot visit/inspection of plantation by Forests Department in Aravalli Hills of the Gurgaon District <i>w.e.f.</i> 31st January to 1st February, 2006.
44.	31st January, 2006	8	The Committee visited/inspected the plantation by Forests Department in Aravalli Hills of Gurgaon District.
45.	1st February, 2006	8	The Committee visited/inspected the plantation by Forests Department in Aravalli Hills of Gurgaon District.
46.	7th February, 2006	7	(i) Consideration of papers placed before the Committee. (ii) Resumption of oral examination of the representatives of Forests Department in respect of paragraph No. 3.3 of the Report of C&A.G. of India for the year 1998-99 (Civil).
47.	14th February, 2006	4	Consideration of papers placed before the Committee.
48.	20th February, 2006	5	Oral examination of the representatives of Environment Department in respect of paragraph Nos. 6.1 and 6.2 of the Report of C& A.G. of India for the year 1999-2000 (Civil).
49.	27th February, 2006	1	No business was transacted for want of quorum.
50.	28th February, 2006	6	Oral examination of the representatives of the Co-operative Department in respect of paragraph Nos.1.8, 5.1, 5.4,5.14 and 5.15 of the Report of C&A.G.of India for the year 1999-2000 (Revenue Receipts).
51.	13th March, 2006	6	Oral examination of the representatives of Excise and Taxation Department in respect of paragraph Nos. 1.4 to 1.10, 2.1 to 2.12, 4.1, 4.3 and 4.4 of the Report of C&A.G. of India for the year 1999-2000 (Revenue Receipts).
52.	13th March, 2006	6	(i) Confirmation of proceedings. (ii) The Committee drafted and finalized its 58th Report for the year 2005-2006.

1	2	3	4
53.	30th March, 2006	5.	The Committee scrutinized the replies received from the Government in regard to implementation of observations/recommendations of the Public Accounts Committee relating to various departments.

The Committee held its own meetings at places outside Chandigarh as detailed below :—

New Delhi (Sr. No. 27, 35, 38, 42 and 53)	27-9-2005, 25-11-2005, 23-12-2005 20-1-2006, 30-3-2006
Rohtak (Sr. No. 4)	30-4-2005
Kaithal (Sr. No.10)	6-6-2005
Panipat (Sr.No. 21)	1-9-2005
Gurgaon (Sr. No. 22, 44 and 45)	2-9-2005, 31-1-2006, 1-2-2006
Faridabad (Sr. No.23)	3-9-2005

REPORT PRESENTED

The Committee presented its 58th Report on the Report of the Comptroller and Auditor General of India for the year ended 31st March, 1999 (Revenue Receipts) and 31st March, 2000 (Civil and Revenue Receipts).

Proceedings

A record of proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE ON PUBLIC UNDERTAKINGS

The Committee for the year 2005-2006 was nominated by the Hon'ble Speaker in pursuance of the motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 21st March, 2005, authorizing him to nominate the Members of the Committee on Public Undertakings for the year 2005-2006 on 5th April, 2005 which was notified vide Haryana Vidhan Sabha Secretariat, Notification No. 1-CPU/2005-2006/32, dated the 5th April, 2005.

2. The Committee fixed/held number of 69 meetings during the period under review. The names of Members and number of meetings attended by each of them are shown in the following table :—

Sr. No.	Name of the Member	Number of meetings attended
1.	Sh. Shadi Lal Batra	62
2.	Sh. A.C. Chaudhary	44
3.	Sh. Sher Singh	64
4.	Sh. Jitender Singh	48
*5.	Rao Dan Singh	33
6.	Smt. Sumita Singh	60
7.	Sh. K.L. Sharma	33
8.	Sh. Ram Kumar Gautam	62
9.	Sh. Sahida Khan	63

* Resigned from the Membership of the Committee *w.e.f.* 14th January, 2006 on being his appointment as Parliamentary Secretary.



Meetings held and Business Transacted

The details showing dates and meetings held, the number of members present and the business transacted at each meeting, are given in the following table :—

Sr. No.	Date of meeting	Number of Member Present	Business Transacted
1	2	3	4
1.	12th April, 2005	8	The Committee passed the condolence resolution in respect of Sh. Om Parkash Jindal, Minister and Sh. Surender Singh, Minister.
2.	19th April, 2005	8	Welcome address to the Committee by the Secretary, Haryana Vidhan Sabha.
3.	26th April, 2005	7	Oral examination of the representatives of the Power Department in respect of paragraphs No. 3A. 2.1 and 3A.3.1 of the Report of the C.&A.G. of India for the year 2000-2001 (Commercial) relating to Haryana Power Generation Corporation Limited and Uttar Haryana Bijli Vitran Nigam Limited respectively.
4.	27th April, 2005	6	Oral examination of the representatives of the Power Department in respect of paragraphs No.3A.4.1 of the Report of the C.&A.G. of India for the year 2000-2001 (Commercial) relating to Dakshin Haryana Bijli Vitran Nigam Limited.
5.	2nd May, 2005	8	(i) Oral examination of the representatives of the Power Department in regard to the implementation of recommendations/ observations contained in the paragraph No. 4 of the 51st Report of the Committee relating to the Haryana Vidyut Prasaran Nigam Limited. (ii) The Committee visited the Dehar Power House, Salapar and Sundarnagar. (iii) Visited the Pandoh Dam and Lurgi Project on 3rd May, 2005.
6.	4th May, 2005 (Manali)	6	(i) The Committee visited the Solang Power Project Manali and the Committee also reviewed the inspection of various Power Projects.

1	2	3	4
7.	9th May, 2005	5	Oral examination of the representatives of the Industries Department in respect of paragraphs No. 3A.5.1 and 3A. 5.2 of the Report of the C.&A.G. of India for the year 2000-2001(Commercial) relating to Haryana State Industrial Development Corporation Limited.
8.	17th May, 2005.	6	Oral examination of the representatives of the Agriculture Department in respect of paragraphs No.3A.6.1 and 3A.6.2 of the Report of the C.&A.G. of India for the year 2000-2001 (Commercial) relating to Haryana Seeds Development Corporation Limited.
9.	18th May, 2005	5	Oral examination of the representatives of the Irrigation Department in respect of paragraphs No. 3A.7.1 and 3A.7.2 of the Report of the C.&A.G. of India for the year 2000-2001(Commercial) relating to Haryana State Minor Irrigation and Tubewells Corporation Limited and the Committee also decided to drop the paragraph No.2(Review) of the Report of the C.&A.G. of India (Commercial) for the year 1991-1992 relating to the Haryana State Minor Irrigation and Tubewells Corporation Limited.
10.	23rd May, 2005	8.	Oral examination of the representatives of the Agriculture Department in respect of paragraphs No. 3A.8.1 and 3B.2.1 of the Report of the C.&A.G. of India for the year 2000-2001 (Commercial) relating to Haryana Agro Industries Corporation Limited and Haryana Warehousing Corporation Limited respectively.
11.	24th May, 2005	6	Oral examination of the representatives of the Industries and Mines & Geology Department in respect of paragraphs No. 3A.9.1 and 3B.1.1 of the Report of the C.&A.G. of India for the year 2000-2001 (Commercial) relating to Haryana Minerals Limited and Haryana Financial Corporation respectively.
12.	26th May, 2005 (New Delhi)	7	Scrutiny of the replies received in respect of paragraph No. 20 of the 50th Report of the Committee relating to Haryana Forest Development Corporation Limited.



1	2	3	4
13.	31st May, 2005	8	Oral examination of the representatives of the Power Department in respect of paragraph No. 2A (Review) of the Report of the C.&A.G. of India for the year 1999-2000 (Commercial) relating to HVPNL, UHBVNL and DHBVNL.
14.	24th June, 2005	6	Scrutiny of the replies received in respect of paragraph No.2 of the 48th Report of the Committee relating to Haryana Seeds Development Corporation Limited.
15.	29th June, 2005	9	Oral examination of the representatives of the Agriculture Department in respect of paragraphs No. 3A.8.1 of the Report of the C.&A.G. of India for the year 2000-2001 (Commercial) relating to Haryana Agro Industries Corporation Limited.
16.	5th July, 2005	9	(i) Consideration of papers placed before the Committee. (ii) Oral examination of the representatives of the Power Department in respect of paragraph No. 2A (Review) of the Report of the C.&A.G. of India for the year 1999-2000 (Commercial) relating to HVPNL, UHBVNL and DHBVNL.
17.	6th July, 2005	6	Scrutiny of the reply received from the Government in respect of paragraph No. 2A (Review) of the Report of the C.&A.G. of India for the year 1999-2000 (Commercial) relating to HVPNL, UHBVNL and DHBVNL.
18.	12th July, 2005	9	Resumption of oral examination of the representatives of the Power Department in respect of paragraph No. 2A (Review) of the Report of the C.&A.G. of India for the year 1999-2000 (Commercial) relating to HVPNL, UHBVNL and DHBVNL.
19.	13th July, 2005	6	Resumption of oral examination of the representatives of the Power Department in respect of paragraph No. 2A (Review) of the Report of the C.&A.G. of India for the year 1999-2000 (Commercial) relating to HVPNL, UHBVNL and DHBVNL.
20.	18th July, 2005	8	Resumption of oral examination of the representatives of the Power Department in

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			respect of paragraph No. 2A (Review) of the Report of the C.&A.G. of India for the year 1999-2000 (Commercial) relating to HVPNL, UHBVNL and DHBVNL.
21.	21st July, 2005 (New Delhi)	7	Scrutiny of replies received from the Government in regard to the implementation of recommendations/observations contained in the various paragraphs of the various Reports of the Committee relating to the Haryana Tourism Corporation Limited.
22.	22nd July, 2005 (New Delhi)	7	Scrutiny of replies received from the Government in regard to the implementation of recommendations/observations contained in the various paragraphs of the various Reports of the Committee relating to the Haryana Tourism Corporation Limited and Uttar Haryana Bijli Vitran Nigam Limited.
23.	26th July, 2005	8	Scrutiny of replies received from the Government in regard to the implementation of recommendations/observations contained in the various paragraphs of the various Reports of the Committee relating to the Haryana Agro Industries Corporation Limited.
24.	27th July, 2005	8	Meeting with the Sister Committee of Andhra Pradesh Legislative Assembly.
25.	1st August, 2005	7	(i) Consideration of paper placed before the Committee. (ii) Decision to undertake on the spot study tour programme/inspection of wood harvesting activities of Rajasthan Forest Depots. (iii) The Committee also decided to hold its own meetings at Udaipur, Barmar, and Sariska Park, Alwar on 19th, 22nd and 25th August, 2005 at 5.00 P.M. respectively.
26.	9th August, 2005	8	Consideration of paper placed before the Committee.
27.	10th August, 2005	8	Scrutiny of the reply received from the Government in respect of paragraph No. 2B (Review) of the Report of the C&AG of India for the year 2000-2001 (Commercial) relating to the Haryana Power Generation Corporation Limited.

1	2	3	4
28.	16th August, 2005	9	<p>(i) Oral examination of the representatives of the Forest Department in regard to the implementation of recommendations/ observations contained in the paragraph No. 40 of the 48th Report of the Committee relating to the Haryana Forest Development Corporation Limited.</p> <p>(ii) The Committee visited the Jhalana Hi-Tech Nursery at Jaipur on 17-8-2005 and also visited the Jhalana Eco Tourism Park and Aravli Forest Hills near Ajmer on 18-8-2005.</p>
29.	19th August, 2005 (Udaipur)	6	<p>(i) The Committee visited the Sajjangarh Wildlife Sanctuary and Forestry works in Village Kodiat at Udaipur.</p> <p>(ii) Own meeting of the Committee/Discussion about the visit to Sajjangarh Wildlife Sanctuary and Forestry works in Village Kodiat, Udaipur.</p> <p>(iii) The Committee Visited the Wildlife Sanctuary, Mount Abu on 21-8-2005.</p>
30.	22nd August, 2005 (Barnar)	6	<p>(i) Own meeting of the Committee/Discussion about the visit of Wildlife Sanctuary, Mount Abu.</p> <p>(ii) The Committee curtail its proposed visit to Alwar and own meeting on 25-8-2005. The Committee also decided to hold its own meeting at Jodhpur on 24-8-2005 at 2.00 P.M. instead of 25-8-2005 at Alwar.</p> <p>(iii) The Committee visited to Desert Afforestation in Jaisalmer District on 23-8-2005.</p>
31.	24th August, 2005 (Jodhpur)	6	<p>Own meeting of the Committee and reviewed the overall visit/Comparative study undertaken w.e.f. 16th to 24th August, 2005.</p>
32.	30th August, 2005	8	<p>Oral examination of the representatives of the Agriculture Department in respect of paragraphs No. 3A.5.1 and 3A.5.2 of the Report of the C.&A.G. of India for the year 2001-2002(Commercial) relating to Haryana agro Industries corporation Limited.</p>

1	2	3	4
33.	31st August, 2005	8	Oral examination of the representatives of the Welfare of SC and BC Department in respect of paragraphs No. 3A.7.1 of the Report of the C&AG of India for the year 2001-2002 (Commercial) relating to Haryana Backward Classes and Economically Weaker Section Kalyan Nigam.
34.	7th September, 2005	8	Scrutiny of replies received from the Government in regard to the implementation of recommendations/observations contained in the various paragraphs of the various Reports of the Committee relating to the Haryana Power Generation Corporation Limited.
35.	14th September, 2005	5	<p>(i) In absence of chairperson (Shri Shadi Lal Batra), Shri Sher Singh, MLA a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) Partly scrutinised of replies received from the Government in regard to the implementation of recommendations/ observations contained in the various paragraphs of the various Reports of the Committee relating to the Haryana Power Generation Corporation Limited.</p>
36.	21st September, 2005	4	<p>(i) In absence of Chairperson (Shri Shadi Lal Batra), Shri Sher Singh, MLA a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) Partly scrutinized of replies received from the Government in regard to the implementation of recommendations/ observations contained in the various paragraphs of the various Reports of the Committee relating to the Uttar Haryana Bijli Vitran Nigam Limited.</p>
37.	29th September, 2005	7	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) Scrutiny of replies received from the Government in regard to the implementation of recommendations/observations contained in the various paragraphs of the various Reports of the Committee relating to the Uttar Haryana Bijli Vitran Nigam Limited.</p>

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38.	5th October, 2005	9	Scrutiny of replies received from the Government in regard to the implementation of recommendations/observations contained in the various paragraphs of the various Reports of the Committee relating to the Dakshin Haryana Bijli Vitran Nigam Limited.
39.	13th October, 2005	5	Oral examination of the representatives of the Power Department in respect of paragraph No.2A (Review) of the Report of the C&AG of India for the year 2000-2001 (Commercial) relating to Haryana Vidyut Prasaran Nigam Limited.
40.	19th October, 2005	7	Resumption of oral examination of the representatives of the Power Department in respect of paragraph No. 2A (Review) of the Report of the C&AG of India for the year 2000-2001(Commercial) relating to Haryana Vidyut Prasaran Nigam Limited.
41.	26th October, 2005	7	<p>(i) Consideration of paper placed before the Committee.</p> <p>(ii) Resumption of oral examination of the representatives of the Power Department in respect of paragraph No. 2A (Review) of the Report of the C&AG of India for the year 2000-2001 (Commercial) relating to Haryana Vidyut Prasaran Nigam Limited.</p> <p>(iii) The Committee visited the workshop/stores at Dholkot (Ambala) and Thermal Power Plant Panipat on 27-10-2005.</p> <p>(iv) The committee decided to postpone the visit to Thermal Power Plant Faridabad.</p>
42.	3rd November, 2005	7	Scrutiny of replies received from the Government in regard to the implementation of recommendations/observations contained in the various paragraphs of the 47th Report of the Committee relating to the Haryana Urban Development Authority (HUDA).
43.	9th November, 2005	7	Scrutiny of replies received from the Government in regard to the paragraph No. 2C (Review) on the Report of the C&AG of India for year 2000-2001 (Commercial) relating to Haryana State Industrial Development Corporation Limited.

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44.	16th November, 2005	5	Oral examination of the representatives of the Industries Department in respect of paragraph No. 2C (Review) of the Report of the C&AG of India for the year 2000-2001 (Commercial) relating to Haryana State Industrial Development Corporation Limited.
45.	24th November, 2005	9	(i) Scrutiny of replies received from the Government in regard to the paragraph No. 2C (Review) of the Report of the C&AG of India for year 2000-2001 (Commercial) relating to Haryana State Industrial Development Corporation Limited. (ii) The Committee inspected the units of Industrial Estate of Haryana State Industrial Development Corporation Limited situated at Barhi, Rai and Kundli (Sonipat) on 25-11-2005.
46.	26th November, 2005 (New Delhi)	8	Own meeting and the Committee inspected the units of Industrial Estate of Haryana State Industrial Development Corporation Limited situated at Manesar and Gurgaon.
47.	27th November, 2005	7	Own meeting and the Committee reviewed the overall study tour/inspection undertaken on 25th & 26th November, 2005.
48.	30th November, 2005	7	Scrutiny of replies received from the Government in regard to the sub paragraphs No.2A.6.5, 2A.7.1 to 2A.7.5 and 2A.7.7 of the paragraph No. 2A(Review) of the Report of the C&AG of India for year 1999-2000 (Commercial) relating to HVPNL, UHBVNL and DHBVNL.
49.	7th December, 2005	9	(i) Consideration of papers placed before the Committee. (ii) Scrutiny of replies received from the Government in regard to the implementation of recommendations/observations contained in the various paragraphs of the various Reports of the Committee relating to the Haryana Vidyut Prasaran Nigam Limited.
50.	28th December, 2005	6	Consideration of paper placed before the Committee.

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51.	4th January, 2006	8	<p>(i) Consideration of paper placed before the Committee.</p> <p>(ii) The Committee decided to undertake the study tour to the U.T./States of Tamilnadu, Andaman & Nicobar and Goa from 7th to 16th February, 2006.</p>
52.	10th January, 2006	9	<p>(i) The Committee passed the condolence resolution in respect of Sh. Satish Kumar, Clerk of Haryana Vidhan Sabha Secretariat.</p> <p>(ii) Scrutiny of replies received from the Government in regard to the sub paragraphs No. 2A.6.5, 2A.7.1 to 2A.7.5 and 2A.7.7 of the paragraph No. 2A(Review) of the Report of the C&A.G. of India for year 1999-2000 (Commercial), relating to HVPNL, UHBVNL and DHBVNL and sub paragraph No. 2A.12 of paragraph No. 2A(Review) of the Report of the C&AG of India for year 2000-2001(Commercial) relating to Haryana Vidyut Prasaran Nigam Limited.</p> <p>(iii) Confirmation of proceedings.</p>
53.	24th January, 2006.	6	<p>Scrutiny of replies received from the Government in regard to the sub paragraphs No.2A.6.5, 2A.7.1 to 2A.7.5 and 2A.7.7 of the paragraph No. 2A(Review) of the Report of the C&AG of India for year 1999-2000 (Commercial) relating to HVPNL, UHBVNL and DHBVNL and sub paragraph No. 2A.12 of paragraph No. 2A(Review) of the Report of the C&AG of India for year 2000-2001 (Commercial) relating to Haryana Vidyut Prasaran Nigam Limited.</p>
54.	25th January, 2006	6	<p>(i) In absence of Chairperson (Shri Shadi Lal Batra), Shri A.C. Chaudhary, MLA a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) The Committee decided to postpone the oral examination of the Financial Commissioner & Principal Secretary to Government, Haryana, Power Department in regard to sub paragraphs No. 2A.6.5, 2A.7.1 to 2A.7.5</p>

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			and 2A.7.7 of the paragraph No. 2A (Review) of the Report of the C&AG of India for year 1999-2000 (Commercial) relating to HVPNL, UHBVNL and DHBVNL and sub paragraph No. 2A.12 of paragraph No. 2A(Review) on the Report of the C&AG of India for year 2000-2001 (Commercial) relating to Haryana Vidyut Prasaran Nigam Limited.
55.	31th January, 2006	8	Scrutiny of replies received from the Government in regard to the implementation of recommendations/observations contained in the various paragraphs of the various Reports of the Committee relating to the Dakshin Haryana Bijli Vitran Nigam Limited.
56.	1st February, 2006	8	Consideration of paper placed before the Committee.
57.	6th February, 2006	8	Scrutiny of replies received from the Government in regard to the implementation of recommendations/observations contained in the various paragraphs of the various Reports of the Committee relating to the Haryana Vidyut Prasaran Nigam Limited.
58.	7th February, 2006 (New Delhi)	8	Scrutiny of replies received from the Government in regard to the implementation of recommendations/observations contained in the various paragraphs of the various Reports of the Committee relating to the Haryana Warehousing Corporation Limited.
59.	8th February, 2006 (Chennai)	3	Scrutiny of replies received from the Government in regard to the implementation of recommendations/observations contained in the various paragraphs of the various Reports of the Committee relating to the Haryana State Industrial Development Corporation Limited.
60.	10th February, 2006 (Port Blair)	3	Scrutiny of replies received from the Government in regard to the implementation of recommendations/observations contained in the various paragraphs of the various Reports of the Committee relating to the Haryana Agro Industries Corporation Limited.
61.	14th February, 2006 (Panaji)	3	Scrutiny of replies received from the Government in regard to the implementation of

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			recommendations/observations contained in the various paragraphs of the various Reports of the Committee relating to the Haryana Agro Industries Corporation Limited.
62.	17th February, 2006 (New Delhi)	5	<p>(i) The Committee discussed about the variations which was happened during spot study tour programme from 7th to 16th February, 2006.</p> <p>(ii) Scrutiny of replies received from the Government in regard to the implementation of recommendations/ observations contained in the various paragraphs of the various Reports of the Committee relating to the Haryana Seeds Development Corporation Limited.</p>
63.	21st February, 2006	7	Scrutiny of replies received from the Government in regard to the implementation of recommendations/observations contained in the various paragraphs of the various Reports of the Committee relating to the Haryana Pollution Control Board.
64.	22nd February, 2006	7	Scrutiny of replies received from the Government in regard to the implementation of recommendations/observations contained in the various paragraphs of the various Reports of the Committee relating to the Haryana Land Reclamation and Development Corporation.
65.	28th February, 2006	7	Scrutiny of replies received from the Government in regard to the implementation of recommendations/observations contained in the various paragraphs of the various Reports of the Committee relating to the Uttar Haryana Bijli Vitran Nigam Limited.
66.	1st March, 2006	5	<p>(i) In absence of Chairperson (Shri Shadi Lal Batra), Shri Sher Singh MLA a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) The Committee decided to drop the para No. 3A.7.1 of the Report of the C&AG of India for the year 2000-2001 relating to Haryana State Minor Irrigation and Tubewells Corporation Limited.</p>

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			(iii) Oral examination of the representatives of the Power Department in respect of sub paragraphs No. 2A.6.5, 2A.7.1 to 2A. 7.5 and 2A. 7.7 of the paragraph No. 2A (Review) of the Report of the C&AG of India for year 1999-2000 (Commercial) relating to HVPNL,UHBVNL and DHBVNL and sub paragraph No. 2A.12 of paragraph No. 2A(Review) of the Report of the C&AG of India for year 2000-2001 (Commercial) relating to Haryana Vidyut Prasaran Nigam Limited.
67.	6th March, 2006	3	(i) In absence of Chairperson (Shri Shadi Lal Batra), Shri Sher Singh, MLA a member of the Committee was chosen to preside over the meeting. (ii) The Committee scrutinized the replies received from the Power Department in respect of sub paragraph No. 2A.12 of paragraph No. 2A(Review) of the Report of the C&AG of India for year 2000-2001 (Commercial) relating to Haryana Vidyut Prasaran Nigam Limited and decided to drop the para. (iii) The Committee drafted its Fifty Second Report for the year 2005-2006.
68.	7th March, 2006	3	(i) Confirmation of proceedings. (ii) The Committee finalized its Fifty Second Report for the year 2005-2006.
69.	30th March, 2006 (New Delhi)	7	(i) The Committee passed the condolence resolution in respect of Sh. Bansi Lal, Former Chief Minister, Haryana. (i) Confirmation of proceedings. (ii) Consideration of papers placed before the Committee.

Report Presented

52nd Report of the Committee on the Reports of the C&AG of India for the years 1999-2000, 2000-2001 and 2001-2002 (Commercial) was presented to the House on 24th March, 2006.

Proceedings

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE ON ESTIMATES

The Committee on Estimates for the year 2005-2006 consisting of nine members was nominated by the Hon'ble Speaker, on having been authorized by a motion moved and passed by the Haryana Vidhan Sabha in its sitting held on 21-3-05 and notified vide Haryana vidhan Sabha Notification No. EC-1/2005-2006/ 27 dated 5-4-2005.

2. Sh. Karan Singh Dalal, MLA was appointed the Chairperson of the Committee.

3. The Committee held 110 meetings (at Chandigarh and outside Chandigarh).

4. The number of meetings attended by Chairperson and members is given below :—

Sr. No.	Name of the Members	Number of meetings attended
1.	Sh. Karan Singh Dalal, MLA	104
2.	Sh. Balbir Pal Shah, MLA	26
3.	Sh. Anand Singh Dangi, MLA	72
4.	Sh. Jai Singh Rana, MLA	96
*5	Miss. Sharda Rathore, MLA	64
**6.	Sh. Ramkishan, MLA	46
7.	Smt. Parsanni Devi, MLA	102
8.	Sh. Habib-Ur-Rahman, MLA	65
9.	Sh. Sita Ram, MLA	64

* Resignation from the membership accepted w.e.f.16-1-06 and notified vide Haryana Vidhan Sabha Secretariat Notification No. EC-1/2005-2006/ dated 16-1-2006.

** Resignation from the membership accepted w.e.f. 16-1-06 and notified vide Haryana Vidhan Sabha Secretariat Notification No. EC-1/2005-2006/ dated 16-1-2006.

Meetings held and Business transacted

The dates of meetings, the number of members present and business transacted at each meeting is given below :—

Sr. No.	Date of meeting	Number of Members Present	Business Transacted
1	2	3	4
1.	7-4-05	5	The Committee passed the Condolence Resolution.
2.	12-4-05	8	The Committee discussed its scope & functions.
3.	19-4-05	6	The Committee Partly scrutinized the replies received from Food & Supplies Department in respect of implementation of recommendations/ observations made by the Committee in its 27th Report.
4.	20-4-05	7	(i) The Committee resumed scrutiny of the replies received from the Food & Supplies Department in respect of implementation of recommendations/observations made by the Committee in its 27th Report. (ii) The Committee also partly scrutinized the replies received from the Environment Department in respect of implementation of recommendations/observations made by the Committee in its 35th Report.
5.	26-4-05	8	The Committee partly scrutinized the replies received from Environment Department in respect of implementation of recommendations/ observations made by the Committee in its 35th Report.
6.	27-4-05	8	The Committee orally examined the Commissioner & Secretary to Government, Haryana, Transport Department in respect of implementation of recommendations/ observations made by the Committee in its 27th Report.
7.	3-5-05	7	The Committee orally examined the Commissioner & Secretary to Government, Haryana, Environment Department in respect of implementation of recommendations/ observations made by the Committee in its 35th Report.

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8.	4-5-05	7	The Committee resumed the oral examination of the Commissioner & Secretary to Government, Haryana, Environment Department in respect of implementation of recommendations/observations made by the Committee in its 35th Report.
9.	10-5-05	5	The Committee scrutinized the replies received from the PW(Public Health) Department in respect of implementation of recommendations/ observations made by the Committee in its 28th Report.
10.	17-5-05	2	No business was transacted for want of quorum.
11.	18-5-05	1	No business was transacted for want of quorum.
12.	23-5-05	6	The Committee orally examined the Financial Commissioner & Principal Secretary to Government Haryana, Excise & Taxation Department in respect of implementation of recommendations/observations made by the Committee in its 33rd Report.
13.	25-5-05	6	The Committee held the meeting with the Estimates Committee of Parliament but no business could be transacted due to sudden death of Sh Sunil Dutt, Minister of Sports and condolence resolution was passed.
14.	31-5-05	8	(i) The Committee orally examined the Financial Commissioner & Principal Secretary to Government, Haryana, Irrigation Department; (ii) The Committee orally examined the Commissioner & Secretary to Government Haryana, PW(Public Health) Department in respect of implementation of recommendations/observations made by the Committee in its reports.
15.	1-6-05	6	The Committee orally examined the Financial Commissioner & Principal Secretary to Government Haryana, Health Department in respect of implementation of recommendations/ observations made by the Committee in its 29th report.

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16.	16-6-05	4	The Committee changed the dates of the tour programme from Srinagar and Leh from 23-6-05 to 28-6-05. The Committee decided that the said tour may be undertaken from 7-7-05 to 12-7-05 and also fixed the date of meeting in Haryana Bhawan, New Delhi, to held its own meeting on 6-7-05 instead of 22-6-05.
17.	28-6-05	7	The Committee orally examined the Joint Director, Development & Panchayat Department in respect of implementation of recommendations/observations made by the Committee in its 30th Report.
18.	29-6-05	7	The Committee orally examined the Financial Commissioner & Principal Secretary to Government, Haryana, Cooperation Department in respect of implementation of recommendations/observation made by the Committee in its 27th Report.
19.	30-6-05	5	The Committee held discussion with the Lok Sabha, Estimates Committee on matter regarding working of the Committee.
20.	5-7-05	7	The Committee orally examined the Financial Commissioner & Principal Secretary to Government, Haryana, Tourism Department in respect of implementations of recommendations/ observations made by the Committee in its 32nd Report.
21.	6-7-05	7	The Committee orally examined the Financial Commissioner & Principal Secretary to Government, Haryana, PWD (B&R) Department in respect of implementation of recommendations/observations made by the Committee in its 32nd Report.
22.	12-7-05	8	The Committee orally examined the Financial Commissioner & Principal Secretary to Government, Haryana, Animal Husbandry & Dairying Department in respect of implementation of recommendations/ observations made by the Committee in its 34th Report.
23.	13-7-05	7	The Committee orally examined the Financial Commissioner & Principal Secretary to

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			Government, Haryana, Food & Supply Department (CONFED) in respect of implementation of recommendations/ observations made by the Committee in its 27th Report.
24.	19-7-05	8	The Committee postponed the orally examination Financial Commissioner & Principal Secretary to Government, Haryana, PWD (B&R) Department on request being made by the Financial Commissioner & Principal Secretary to Government Haryana PWD (B&R) Department in the meeting of the Committee.
25.	20-7-05	7	The Committee orally examined the Financial Commissioner & Principal Secretary to Government, Haryana, PWD (B&R) Department in respect of implementation of recommendations/observations made by the Committee in its 32nd Report.
26.	26-7-05	6	The Committee orally examined the Commissioner & Secretary to Government, Haryana, Environment Department in respect of implementation of recommendations/ observations made by the Committee in its 35th Report.
27.	27-7-05	4	The Committee scrutinized the replies received from Environment Department in respect of implementation of recommendations/ observations made by the Committee in its 35th Report.
28.	2-8-05	8	The Committee orally examined the Financial Commissioner & Principal Secretary to Government, Haryana, Food & Supplies Department (CONFED) in respect of implementation of recommendations/ observations made by the Committee in its 27th Report.
29.	3-8-05	8	The Committee orally examined the Special Secretary to Government, Haryana, Mines & Geology Department in respect of implementation of recommendations/ observations made by the Committee in its 31st Report.

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30.	9-8-05	6	<p>(i) The Committee orally examined the Financial Commissioner & Principal Secretary to Government, Haryana, Environment Department in respect of implementation of recommendations/ observations made by the Committee in its 35th Report.</p> <p>(ii) The Committee also examined the representatives of Town & Country Planning Department.</p>
31.	10-8-05	6	<p>(i) The Committee orally examined the Financial Commissioner & Principal Secretary to Government, Haryana, Cooperation Department regarding non supply of Budget Material for the year 2005-2006.</p> <p>(ii) The Committee also orally examined the Financial Commissioner & Principal Secretary to Government, Haryana, Agriculture Department regarding non-supply of Budget Material for the year 2005-2006.</p>
32.	12-8-05	7	<p>The Committee scrutinized the replies received from the Environment Department in respect of implementation of recommendations/ observations made by the Committee in its 35th Report.</p>
33.	16-8-05	7	<p>Resumption of oral examination to the Commissioner & Secretary to Government, Haryana, Environment Department in respect of implementation of recommendations/ observations made by the Committee in its 35th Report.</p>
34.	17-8-05	7	<p>The Committee scrutinized the replies received from Environment Department in respect of implementation of recommendations/ observations made by the Committee in its 35th Report.</p>
35.	20-8-05	6	<p>The Committee scrutinized the replies received from Environment Department in respect of implementation of recommendations/ observations made by the Committee in its 35th</p>

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			Report and discussed the points with the Commissioner & Secretary to Government, Haryana, Environment Department and other officers. Thereafter, the Committee proceeded on the spot study tour of Environment Department in Raiseena Areas Hills and on Faridabad Road Area etc.
36.	23-8-2005	7	The Committee orally examined the representatives of Industries Department, Haryana, and Joint Secretary to Government, Haryana, Rehabilitation Department regarding non-supply of Budget Material for the year 2005-06.
37.	24-8-2005	7	The Committee orally examined the Commissioner & Secretary to Government, Haryana, Environment Department in respect of implementation of recommendations/ observations made by the Committee in its 35th Report.
38.	30-8-2005	7	The Committee orally examined the Commissioner & Secretary to Government, Haryana, Town, & Country Planning Department in respect of replies to the questionnaire framed by the Committee on Budget Material for the year 2003-2004.
39.	31-8-2005	7	The Committee Resumption of oral examination of the Commissioner & Secretary to Government, Haryana, Town & Country Planning Department in respect of replies to the questionnaire framed by the Committee on the Budget Material for the year 2003-2004.
40.	6-9-2005	7	The Committee orally examined the Financial Commissioner & Principal Secretary to Government, Haryana, Tourism Department in respect of implementation of recommendations/ observations made by the Committee in its 32nd Report.
41.	7-9-2005	8	The Committee orally examined the Commissioner & Secretary to Government, Haryana, Transport Department in respect of implementation of recommendations/ observations made by the Committee in its 27th Report.

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42.	13-9-2005	7	(i) The Committee orally examined the Financial Commissioner & Principal Secretary to Government Haryana, Urban Development Department. (ii) The Committee orally examined the Financial Commissioner & Principal Secretary to Government, Haryana, Forests Department regarding non supply of Budget Material for the year 2005-2006.
43.	14-9-2005	7	The Committee orally examined the Financial Commissioner & Principal Secretary to Government Haryana, Development & Panchayats Department in respect of implementations of recommendations/ observations made by the Committee in its 30th Report.
44.	20-9-2005	4	The Committee orally examined the Financial Commissioner & Principal Secretary to Government Haryana, Excise & Taxation Department in respect of implementation of recommendations/observations made by the Committee in its 33rd Report.
45.	21-9-2005	3	The Committee scrutinized the replies in respect of Questionnaire framed on Budget Material relating to Town & Country Planning Department.
46.	29-9-2005	7	The Committee orally examined the Financial Commissioner & Principal Secretary to Government Haryana, Mines & Geology Department in respect of implementation of recommendations/observations made by the Committee in its 31st Report.
47.	30-9-2005	7	The Committee undertook the spot study of DLF, Industrial Estate and M.C.F. Area, Ballabgarh and meeting with the elected representatives/officers of Municipal Corporation, Faridabad.
48.	5-10-2005	7	The Committee framed the questionnaire relating to Forests Department.
49.	6-10-2005	7	The Committee scrutinized the material received from Supplies & Disposal Department relating to Budget Estimates for the year 2005-2006.

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50.	10-10-2005	5	The Committee orally examined the Financial Commissioner & Principal Secretary to Government Haryana, Town & Country Planning Department.
51.	11-10-2005	4	(i) The Committee orally examined the Financial Commissioner & Principal Secretary to Government, Haryana, Education Department regarding non-supply of Budget Material for the year 2005-2006. (ii) The Committee orally examined the Commissioner & Secretary to Government, Haryana, Environment Department in respect of implementation of recommendations/observations made by the Committee in its 35th Report.
52.	18-10-2005	6	(i) The Committee orally examined the Financial Commissioner & Principal Secretary to Government Haryana, Agriculture Department regarding non-supply of Budget Material for the year 2005-2006. (ii) The Committee orally examined the Financial Commissioner & Principal Secretary to Government, Haryana, Home Department regarding non-supply of Budget material of the Police & Home Guards & Civil Defence Department for the year 2005-2006.
53.	19-10-2005	6	The Committee orally examined the Financial Commissioner & Principal Secretary to Government, Haryana, Cooperation Department in respect of replies of the questionnaire framed by the Committee on the Budget Material for the year 2005-2006.
54.	25-10-2005	8	The Committee scrutinized the replies to the Questionnaire framed by the Committee on Budget Estimates relating to Rehabilitation Department for the year 2005-2006.
55.	27-10-2005	7	The Committee conducted on the spot study tour of the Colonies/Sectors etc. developed by the Private Colonizers/Builders/HUDA in District Faridabad.

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56.	28-10-2005	7	The Committee conducted on the spot study tour of the Colonies/Sectors etc. developed by the Private Colonizers/Builders/HUDA in District Gurgaon.
57.	31-10-2005	6	The Committee scrutinized the Budget Material for the year 2005-2006 relating to Information & Technology Department.
58.	8-11-2005	7	The Committee orally examined the Commissioner & Secretary to Government, Haryana, Environment Department in respect of repliles to the questionnaire framed by the Committee on Budget Material.
59.	9-11-2005	8	(i) The Committee orally examined the Financial Commissioner & Principal Secretary to Government, Haryana, Power Department in respect of replies to the questionnaire framed by the Committee on Budget Material. (ii) The Committee orally examined the Financial Commissioner & Principal Secretary to Government, Haryana, Industries Department in respect of replies to Questionnaire framed by the Committee on the Budget Material.
60.	16-11-2005	5	The Committee orally examined the representatives of the Financial Commissioner & Principal Secretary to Government, Haryana, Forests Department regarding replies to the Questionnaire framed by the Committee on Budget Material.
61.	17-11-2005	5	The Committee orally examined the Financial Commissioner & Principal Secretary to Government Haryana, Health, Department in respect of implementation of recommendations/ observations made by the Committee in its 29th Report.
62.	19-11-2005	5	The Committee held meetings with the Officers of the Education Department, Principals of Government Colleges and the Principal/ Headmasters/Head- mistress of Government Schools,

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63.	22-11-2005	6	The Committee orally examined the Financial Commissioner & Principal Secretary to Government, Haryana, Agriculture Department in respects of replies to the Questionnaire framed by the Committee on Budget Material.
64.	23-11-2005	6	The Committee orally examined the Financial Commissioner & Principal Secretary to Government, Haryana, Rehabilitation Department in respect of replies to Questionnaire framed by the Committee on Budget Material.
65.	29-11-2005	7	<p>(i) The Committee orally examined the Financial Commissioner & Principal Secretary to Government, Haryana, Panchayats Department in respect of implementation of recommendations/observations made by the Committee in its 30th Report.</p> <p>(ii) Resumption of Oral examination of the Financial Commissioner & Principal Secretary to Government, Haryana, Town & Country Planning Department in respect of replies to the questionnaire framed by the Committee on Budget Material.</p>
66.	30-11-2005	7	The Committee scrutinized the replies received from the Food & Supplies Department in respect of implementation of recommendations/ observations made by the Committee in its 27th Report.
67.	3-12-2005	5	The Committee held meeting with the Officers of Forest Department and Conducted spot study tour of the sites where trees were cut in the Distt of Sirsa.
68.	4-12-2005	5	The Committee held meeting with the Officers of Forest Department.
69.	6-12-2005	7	The Committee orally examined the Financial Commissioner & Principal Secretary to Government Haryana, Urban Development Department in respect of replies the Questionnaire framed by the Committee on the Budget Material.

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70.	7-12-2005	7	The Committee orally examined the Financial Commissioner & Principal Secretary to Government, Haryana, Power Department in respect of replies the Questionnaire framed by the Committee on the Budget Material.
71.	14-12-2005	6	The Committee considered its tour programme.
72.	20-12-2005	4	Resumption of oral examination of the Financial Commissioner & Principal Secretary to Government, Haryana, Industries Department in respect of replies the Questionnaire framed by the Committee on the Budget Material.
73.	21-12-2005	4	The Committee orally examined the representatives of the Financial Commissioner & Principal Secretary to Government, Haryana, Irrigation Department in respect of implementation of recommendations/ observations made by the Committee in its 25th Report.
74.	28-12-2005	8	(i) The Committee orally examined the representatives of the Financial Commissioner & Principal Secretary to Government, Haryana, Health Department in respect of implementation of recommendations/ observations made by the Committee in its 29th Report. (ii) The Committee orally examined the Financial Commissioner & Principal Secretary to Government, Haryana, Food & Supplies Department in respect of implementation of recommendations/ observations made by the Committee in its 27th report.
75.	29-12-2005	7	The Committee held meeting with the Officers of Development & Panchayats Department.
76.	2-1-2006	6	The Committee orally examined the Financial Commissioner & Principal Secretary to Government, Haryana, Town & Country Planning Department in respect of replies to the Questionnaire framed by the Committee on the Budget Material.
77.	3-1-2006	6	The Committee orally examined the Financial Commissioner & Principal Secretary to

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			Government, Haryana, Cooperation Department in respect of replies to the Questionnaire framed by the Committee on the Budget Material.
78.	5-1-2006	6	The Committee held meeting with the Officers of Power Department & Conduct on the spot study tour of the Encroached Land at old Power House Colony, Sirsa.
79.	6-1-2006	6	The Committee held meeting with the Officers of Police & Irrigation Department & Conduct on the spot study tour of the Canals/ Distributaries in the District of Sirsa.
80.	9-1-2006	7	The Committee orally examined the Financial Commissioner & Principal Secretary to Government, Haryana, Agriculture Department, in respect of replies to the questionnaire framed by the Committee on the Budget Material.
81.	10-1-2006	6	The Committee decided to postponed the orally examination of the Financial Commissioner & Principal Secretary to Government, Haryana, Power Department.
82.	12-1-2006	5	The Committee held its meeting with the Officers of the Industries Department in P.W.D. Rest House/Circuit House, Gurgaon and undertook on the Spot Study of the Plot No. 448-51 in Phase V, Udyog Vihar, allotted to M/S Jan Sewa Trust and Japanese Hostel, etc. in Gurgaon.
83.	13-1-2006	3	The Committee discussed on matters concerning on the Spot Study of the Plot No. 448-51 Phase V, Udyog Vihar allotted to M/S Jan Sewa Trust & Japanese Hostel Gurgaon & made some observations.
84.	17-1-2006	5	The Committee postponed oral examination of Industries Department and scrutinized the replies received from the said Department.
85.	19-1-2006	5	The Committee scrutinized the replies received from the Industries Department to the Questionnaire framed by the Committee on Budget Material for the year 2005-06.
86.	20-1-2006	4	The Committee scrutinized the replies to the Questionnaire framed by the Committee on Budget Material for the year 2003-04 received from Town & Country Planning Department.

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87.	23-1-2006	4	The Committee scrutinized the replies received from the Food & Supplies Department in respect of implementation of recommendations/ observations made by the Committee in its 27th Report.
88.	25-1-2006	5	<p>(i) Resumption of oral examination of the Financial Commissioner & Principal Secretary to Government, Haryana, Town & Country Planning Department in respect of replies to the questionnaire framed by the Committee on the Budget Material.</p> <p>(ii) Resumption of oral examination of the Financial Commissioner & Principal Secretary to Government, Haryana, Food & Supplies Department in respect of Implementation of Recommendations/ Observations made by the Committee in its 27th Report.</p> <p>(iii) The Committee orally examined of Representatives of the Industries Department, Haryana, in respect of replies to the Questionnaire framed by the Committee on the Budget Material.</p>
89.	27-1-2006	4	The Committee held meeting with the Officers of Cooperation Department in Sugar Mill, Palwal & conducted on the spot study of Cooperative Sugar Mill.
90.	30-1-2006	6	<p>(i) Resumption of oral examination of the Financial Commissioner & Principal Secretary to Government, Haryana, Agriculture Department in respect of replies to the Questionnaire framed by the Committee on the Budget Material.</p> <p>(ii) Resumption of oral examination of the Industries Department in respect of replies to the Questionnaire framed by the Committee on the Budget Material.</p>
91.	31-1-2006	7	(i) Resumption of oral examination of the Financial Commissioner & Principal Secretary to Government, Haryana, Forest Department in respect of replies to the Questionnaire framed by the Committee on the Budget Material.

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			(ii) Resumption of oral examination of the Financial Commissioner & Principal Secretary to Government, Haryana, P.W.D. (B&R) in respect of implementation of recommendations/observations made by the Committee in its 32nd Report.
			(iii) Resumption of orally examination of the Financial Commissioner & Principal Secretary to Government Haryana, Home Guards & Civil Defence Department in respect of replies to the questionnaire framed by the Committee on the Budget Material.
92.	1-2-2006	6	The Committee scrutinized the replies to the questionnaire framed by the Committee on Budget Material received from Town & Country Planning Department.
93.	6-2-2006	6	The Committee orally examined the Commissioner & Secretary to Government, Haryana, Environment Department in respect of implementation in its 35th Report and representatives of the Financial Commissioner & Principal Secretary to Government, Haryana, Cooperative Department & the Chief Secretary to Government, Haryana Vigilance Department, in respect of replies to the Questionnaire framed by Committee on Budget Material.
94.	7-2-2006	5	The Committee orally examined the Financial Commissioner & Principal Secretary to Government, Haryana, Transport Department, in respect of implementation of recommendations/observations made by the Committee in its 27th Report.
95.	8-2-2006	6	(i) The Committee orally examined the Financial Commissioner & Principal Secretary to Government, Haryana, General Administration Department in respect of Questionnaire/Budget Material supplied by the Department. (ii) The Committee orally examined the Financial Commissioner & Principal Secretary to Government, Haryana, Urban Development Department in respect of replies to the questionnaire framed by the Committee on the Budget Material.

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96.	14-2-2006	7	The Committee partly drafted its Report for the year 2005-2006.
97.	15-2-2006	6	The Committee partly drafted its Report for the year 2005-2006.
98.	17-2-2006	6	The Committee partly drafted its Report for the year 2005-2006.
99.	20-2-2006	7	The Committee drafted its Report for the year 2005-2006.
100.	21-2-2006	6	(i) The Committee orally examined the Financial Commissioner & Principal Secretary to Government, Haryana, Industries Department in respect of the replies of the questionnaire framed by the Committee. (ii) The Committee orally examined the Financial Commissioner & Principal Secretary to Government, Haryana, Tourism Department in respect of implementation and recommendations/ observations made by the Committee in its 32nd Report. (iii) The Committee orally examined the Financial Commissioner & Principal Secretary to Government, Haryana, Home (Police) Department in respect of the Questionnaire framed by the Committee on the Budget Material.
101.	22-2-2006	5	(i) The Committee orally examined the Financial Commissioner & Principal Secretary to Government, Haryana, Town & Country Planning Department in respect of replies to the Questionnaire framed by the Committee on Budget Material. (ii) The Committee orally examined the Financial Commissioner & Principal Secretary to Government, Haryana Irrigation Department in respect of implementation of recommendations/ observations made by the Committee in its 25th Report.
102.	27-2-2006	1	No business could be transacted for want of quorum.

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103. 28-2-06		3	The Committee confirmed the Proceedings.
104. 1-3-06		4	Resumption of oral examination to the Chief Secretary to Government, Haryana, General Administration Department in respect of implementation of recommendations/ observations made by the Committee. (ii) The Committee orally examined the Financial Commissioner & Principal Secretary to Government, Haryana, Town & Country Planning Department in respect of implementation of recommendations/ observations made by the Committee in its Report. (iii) The Committee orally examined the Financial Commissioner & Principal Secretary to Government, Haryana, Power Department in respect of implementation of recommendations/ observations made by the Committee in its Report.
105. 6-3-06		2	No business could be transacted for want of quorum.
106. 7-3-06		2	No business could be transacted for want of quorum.
107. 14-3-06		6	The Committee considered/scrutinized the Supplementary Estimates for the year 2005-2006 & orally examined the representatives of the Finance Department concerned and approved the Demands.
108. 16-3-06		1	No business could be transacted for want of quorum.
109. 29-3-06		3	The Committee passed the Condolence resolution placing on record deepsense of grief & sorrow on the sad demise of Ch. Bansi Lal Ex. Chief Minister. Haryana.
110. 30-3-06		0	No business was transacted for want of quorum.

Meeting held at places other than Chandigarh.

Sr. No.	Date of meeting	Place of Meeting
1	2	3
1.	25-5-05	Parliament House, New Delhi.
2.	30-6-05	Parliament House, New Delhi.
3.	20-8-05	PWD(B&R) Rest House, Gurgaon.
4.	30-9-05	At Faridabad
5.	27-10-05	At Faridabad
6.	28-10-05	Rest House, Gurgaon.
7.	3-12-05	At Sirsa
8.	4-12-05	At Sirsa
9.	29-12-05	At Nilokheri
10.	5-1-06	At Sirsa
11.	6-1-06	At Sirsa
12.	1-6-06	PWD(B&R) Rest House, Gurgaon.
13.	27-1-06	At Hodel.
14.	19-1-06	Haryana Bhawan, New Delhi
15.	20-1-06	Mahaboob Nagar (Andhra Pradesh)
16.	23-1-06	Nalgonda, Andhra Pradesh
17.	17-2-06	Haryana Bhawan, New Delhi

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES, SCHEDULED TRIBES AND BACKWARD CLASSES.

The Committee on the welfare of Scheduled Castes, Scheduled Tribes and Backward Classes for the year 2005-2006 was constituted as a result of the motion passed by the Haryana Vidhan Sabha in its sitting held on 21st March, 2005 authorized the Hon'ble Speaker to nominate the member of the committee and also appoint the Chairperson of Committee. Shri Udai Bhan, MLA was appointed as a Chairperson of the Committee by the Hon'ble Speaker on 5th April, 2005.

The names of the Members of the Committee and number of meetings attended by each of them out of the total number of 50 meetings held during the period under review are given below:—

Sr. No.	Name of Member	Number of meetings attended
1.	Shri Udai Bhan, MLA	47
2.	Shri Amir Chand, MLA	46
3.	Shri Dilu Ram, MLA	35
4.	Shri Ram Kishan Fauji, MLA	41
5.	Shri Devender Kumar Bansal, MLA	41
6.	Smt. Raj Rani Poonam, MLA	47
7.	Shri Hari Ram, MLA	42
8.	Shri Balwant Singh Sadhaura, MLA	44
9.	Shri Bachan Singh Arya, MLA	39

* Shri Dilu Ram, MLA resigned from the membership of the Committee w.e.f. 14th January, 2006 on his appointment as Parliamentary Secretary.

Meetings held and Business transacted

The details showing the dates of meetings, the number of Members present and business transacted at each meeting are given below :-

Sr. No.	Date of meeting	Number of Members Present	Business Transacted
1	2	3	4
1.	12th April, 2005	7	The Committee passed a condolence resolution on the sad demise of Sh. O.P. Jindal, Power Minister, Haryana, Sh. Surender Singh, Agriculture Minister, Haryana and Sh. T.S. Chauhan, Pilot.
2.	19th April, 2005	8	Welcome address to the Committee by Deputy Secretary. The Chairperson thanked the Hon. Speaker for nominating him as a chairperson of this important Committee. The Committee discussed the question of selection of Departments and decided that final decision would be taken in next meeting.
3.	26th April, 2005	9	i) consideration of papers placed before the Committee. ii) The Committee discussed the question of selection of Department and decided that final decision would be taken in next meeting.
4.	3rd May, 2005	9	Selection of Departments/Corporations for its examination.
5.	10th May, 2005	5	Oral Examination of the Director Welfare of Scheduled Castes, Backward Classes Department, Haryana in respect of implementation of reservation policy and the action taken regarding recouping of backlog and the implementation of Welfare Schemes for Scheduled Castes, Backward Classes Department.
6.	17th May, 2005	6	i) Consideration of paper placed before the Committee. ii) The Committee partly scrutinized of the material received from the Financial Commissioner and Principal Secretary to Government, Haryana, Cooperation Department in respect of implementation of recommendations/observations as contained

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			in the 28th Report of the Committee concerning the HAFED.
7.	24th May, 2005	7	The Committee resumed scrutiny of the material received from the Financial Commissioner and Principal Secretary to Government, Haryana, Cooperation Department in respect of implementation of recommendations/ observations as contained in the 28th Report of the Committee concerning the HAFED.
8.	31st May, 2005	8	<p>(i) The Committee scrutinized of the material received from the Financial Commissioner and Principal Secretary to Government, Haryana, Cooperation Department in respect of implementation of recommendations/observations as contained in the 28th Report of the Committee concerning the Haryana State Cooperative Land Development Bank(HSARDB), and decided to orally examine the representatives of the Government in one of its subsequent meetings.</p> <p>(ii) The Committee decided to hold meetings at Himachal Pradesh W.e.f. 22nd June to 29th June, 2005.</p>
9.	7th June, 2005	9	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) Oral Examination of the representatives of the Cooperation Department in respect of implementation of recommendations/ observations as contained in the 28th Report of the Committee concerning the Haryana State Cooperative Land Development Bank Limited and HAFED.</p>
10.	28th June, 2005	8	(i) The Committee scrutinised the material received from the Commissioner & Secretary to Government Haryana, Urban Development Department in respect of implementation of recommendations/ observations as contained in the 28th Report of the Committee concerning the Urban Development Department(Local Bodies Department).

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			(ii) The Committee decided to hold meeting on 30th June, 2005 at Shimla.
11.	30th June, 2005	9	The Committee partly scrutinized the material received from the Financial Commissioner & Principal Secretary to Government Haryana, Home Department in respect of implementation of recommendations/observations as contained in the 28th Report of the Committee concerning the Home Department (Police Department).
12.	5th July, 2005	8	The Committee scrutinized the material received from the Financial Commissioner & Principal Secretary to Government Haryana, Home Department in respect of implementation of recommendations/observations as contained in the 28th Report of the Committee concerning the Home Department (Police Department).
13.	12th July, 2005	8	Postponement of Oral Examination of the Financial Commissioner & Principal Secretary to Government, Haryana, Urban Development Department (Local Bodies) in respect of implementation of recommendations/observations as contained in the 28th Report of the Committee concerning the Urban Development Department (Local Bodies Department).
14.	19th July, 2005	8	(i) Consideration of papers placed before the Committee. (ii) Oral Examination of the Financial Commissioner & Principal Secretary to Government, Haryana, Urban Development Department (Local Bodies) in respect of implementation of recommendations/observations as contained in the 28th Report of the Committee concerning the Urban Development Department (Local Bodies Department). (iii) The Committee decided to hold meetings in Rajasthan State <i>w.e.f.</i> 3rd August to 13th August, 2005.
15.	26th July, 2005	9	The Committee resumed the scrutiny of the material received from the Chief Administrator HUDA, Haryana, in respect of implementation of recommendations/observations as contained

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			in the 28th Report of the Committee concerning the Haryana Urban Development Authority.
16.	1st August, 2005	9	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee scrutinized the material received from the Chief Secretary to Government Haryana, Revenue Department in respect of implementation of recommendations/observations as contained in the 28th Report of the Committee concerning the general recommendations reservation in promotion in Class I & II Posts.</p> <p>(iii) The Committee decided to postpone visit/meeting of Rajasthan State including meeting at New Delhi <i>w.e.f.</i> 3rd to 12th August, 2005.</p>
17.	9th August, 2005	9	Oral examination of the Financial Commissioner and Principal Secretary to Government, Haryana, Education Department in respect of non-supply of material regarding general working of Education Department.
18.	16th August, 2005	8	The Committee partly scrutinized of the material received from the Commissioner & Secretary to Government Haryana, Public Works (B&R) Department in respect of implementation of recommendations/observations as contained in the 28th Report of the Committee concerning the Public Works (B&R) Department.
19.	23rd August, 2005	9	The Committee scrutinized of the material received from the Commissioner & Secretary to Government Haryana, Public Works (B&R) Department in respect of implementation of recommendations/observations as contained in the 28th Report of the Committee concerning the Public Works (B&R) Department.
20.	30th August, 2005	9	The Committee partly scrutinized of the material received from the Financial Commissioner & Principal Secretary to Government Haryana, Power Department in respect of implementation of recommendations/observations as contained in the 28th Report of the Committee concerning HPGC, HVPNL

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21.	6th September, 2005	9	<p>(i) The Committee resumed scrutiny of the material received from the Financial Commissioner & Principal Secretary to Government, Haryana, Power Department in respect of implementation of recommendations/observations as contained in the 28th Report of the Committee concerning HPGC, HVPNL.</p> <p>(ii) Consideration of papers placed before the Committee.</p>
22.	13th September, 2005	9	<p>The Committee party scrutiny of the material received from the Financial Commissioner & Principal Secretary to Government, Haryana, Power Department in respect of implementation of recommendations/observations as contained in the 28th Report of the Committee concerning HPGC, HVPNL.</p>
23.	20th September, 2005	8	<p>The Committee resumed scrutiny of the material received from the Financial Commissioner & Principal Secretary to Government, Haryana, Power Department in respect of implementation of recommendations/observations as contained in the 28th Report of the Committee concerning HPGC, HVPNL.</p>
24.	29th September, 2005	9	<p>The Committee partly scrutinized the material received from the Financial Commissioner & Principal Secretary to Government, Haryana, Industrial Training and Vocational Education Department in respect of implementation of recommendations/observations as contained in the 28th Report of the Committee concerning the Industrial Training and Vocational Education Department.</p>
25.	5th October, 2005	9	<p>The Committee resumed scrutiny the material received from the Financial Commissioner & Principal Secretary to Government, Haryana, Industrial Training and Vocational Education Department in respect of implementation of recommendations/observations as contained in the 28th Report of the Committee concerning the Industrial Training and Vocational Education Department.</p>

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26.	11th October, 2005	9	The Committee partly scrutinized the material received from the Financial Commissioner and Principal Secretary to Government, Haryana, Education Department regarding general working of Education Department (Higher Education).
27.	18th October, 2005	9	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) Oral Examination of the Financial Commissioner and Principal Secretary to Government, Haryana, Education Department, in respect of non supply of material regarding general working of Education Department, Haryana Secondary Education & Primary Education.</p> <p>(iii) The Committee decided to Visit the States of Himachal Pradesh and Jammu & Kashmir w.e.f. 7th November to 12th November, 2005.</p>
28.	25th October, 2005	9	The Committee partly scrutinized the material received from the Financial Commissioner and Principal Secretary to Government, Haryana, Education Department, regarding general working of Education Department (Higher Education).
29.	31st October, 2005	9	The Committee party scrutinized the material received from the Financial Commissioner and Principal Secretary to Government, Haryana, Education Department, regarding general working of Education Department (Higher Education).
30.	7th November, 2005	7	The Committee party scrutinized the material received from the Financial Commissioner and Principal Secretary to Government, Haryana, Education Department, regarding general working of Education Department (Higher Education).
31.	8th November, 2005	5	The Committee partly scrutinized the material received from the Financial Commissioner and Principal Secretary to Government, Haryana, Education Department regarding general working of Education Department (Higher Education).

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32.	9th November, 2005	5	The Committee partly scrutinized the material received from the Financial Commissioner and Principal Secretary to Government, Haryana, Education Department, regarding general working of Education Department (Higher Education).
33.	10th November, 2005	5	The Committee partly scrutinized the material received from the Financial Commissioner and Principal Secretary to Government, Haryana, Education Department, regarding general working of Education Department (Higher Education).
34.	12th November, 2005	5	The Committee partly scrutinized the material received from the Financial Commissioner and Principal Secretary to Government, Haryana, Education Department, regarding general working of Education Department (Higher Education).
35.	16th November, 2005	7	The Committee scrutinized the material received from the Financial Commissioner and Principal Secretary to Government, Haryana, Education Department, regarding general working of Education Department (Higher Education).
36.	22nd November, 2005	8	The Committee scrutinized the material received from the Commissioner and Secretary to Government, Haryana, PWD(Public Health) Department, regarding general working of PWD (Public Health) Department.
37.	29th November, 2005	9	The Committee resumed scrutiny of the material received from the Commissioner and Secretary to Government, Haryana, PWD(Public Health) Department, regarding general working of PWD(Public Health) Department.
38.	6th December, 2005	9	The Committee resumed scrutiny of the material received from the Commissioner and Secretary to Government, Haryana, PWD(Public Health) Department, regarding general working of PWD(Public Health)Department.
39.	28th December, 2005	7	The Committee resumed scrutiny of the material received from the Commissioner and Secretary to Government, Haryana, PWD(Public Health)

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			Department, regarding general working of PWD (Public Health) Department.
40.	3rd January, 2006	8	<p>(i) Consideration of paper placed before the Committee.</p> <p>(ii) The Committee resumed scrutiny of the material received from the Commissioner and Secretary to Government, Haryana, PWD (Public Health) Department, regarding general working of PWD (Public Health) Department.</p> <p>(iii) The Committee decided to Visit the States of Andhra Pradesh and Tamilnadu w.e.f. 19th January to 1st February, 2006.</p> <p>(iv) Confirmation of Proceedings.</p>
41.	10th January, 2006	9	<p>(i) The Committee scrutinized of the material received from the Commissioner and Secretary to Government, Haryana, PWD (Public Health) Department, regarding general working of PWD (Public Health) Department.</p> <p>(ii) Consideration of papers placed before the Committee.</p>
42.	24th January, 2006	8	The Committee resumed scrutiny of the material received from the Commissioner and Secretary to Government, Haryana, PWD (Public Health) Department, regarding general working of PWD (Public Health) Department.
43.	31st January, 2006	8	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) The Committee resumed scrutiny of the material received from the Commissioner and secretary to Government, Haryana, PWD (Public Health) Department, regarding general working of PWD (Public Health) Department.</p>
44.	3rd February, 2006	7	The Committee partly scrutinized the material received from the Financial Commissioner and Principal Secretary to Government, Haryana, Power Department, regarding general working of Uttar Haryana Bijli Vitran Nigam.

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45.	8th February, 2006	7	<p>(i) The Committee scrutinized the material received from the Financial Commissioner and Principal Secretary to Government, Haryana, Power Department, regarding general working of Uttar Haryana Bijli Vitran Nigam.</p> <p>(ii) The Committee decided to hold its meetings on every Wednesday.</p>
46.	15th February, 2006	8	<p>(i) Oral Examination of the Financial Commissioner & Principal Secretary to Government, Haryana, Home Department in respect of implementation of recommendations/observations as contained in the 28th Report of the Committee concerning the (Police) Home Department.</p> <p>(ii) Oral Examination of the Financial Commissioner & Principal Secretary to Government, Haryana, Public Works (B&R) Department in respect of implementation of recommendations/observations as contained in the 28th Report of the Committee concerning the Public Works (B&R) Department.</p>
47.	22nd February, 2006	6	<p>(i) Consideration of papers placed before the Committee.</p> <p>(ii) Postponement of Oral Examination of the Financial Commissioner & Principal Secretary to Government, Haryana, Industrial Training and Vocational Education Department and Oral Examination of the Financial Commissioner & Principal Secretary to Government, Haryana, Town and Country Planning Department in respect of implementation of recommendations/observations as contained in the 28th Report of the Committee concerning the Industrial Training and Vocational Education Department and Town and Country Planning Department.</p>
48.	27th February, 2006	6	<p>Postponement of Oral Examination of the Financial Commissioner & Principal Secretary to Government, Haryana, Industrial Training and Vocational Education Department and Oral</p>

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			Examination of the Financial Commissioner & Principal Secretary to Government, Haryana, Town and Country Planning Department in respect of implementation of recommendations/ observations as contained in the 28th Report of the Committee concerning the Industrial Training and Vocational Education Department and Town and Country Planning Department.
49.	8th March, 2006	6	(i) Consideration of papers placed before the Committee. (ii) The Committee drafted and finalized 28th Report of the Committee for the year 2005-2006. (iii) Confirmation of Proceedings.
50.	29th March, 2006	5	The Committee passed a condolence resolution on the sad demise of Ch. Bansi Lal, former Union Defence, Transport and Railway Minister and Chief Minister of Haryana.

Report Presented

The Committee presented the Twenty Ninth Report of the Committee for the year 2005-2006 to the house on 24th March, 2006.

Proceedings

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE ON GOVERNMENT ASSURANCES

The Committee on Government Assurances for the year 2005-2006 consisting of nine Members was nominated by the Speaker Haryana Vidhan Sabha on 5th April, 2005 vide notification No.CB/A-1/2005-2006/34 dated 5th April, 2005.

Shri Sukhbir Singh Rohat, MLA member of the Committee was appointed as Chairperson of the Committee.

The Committee held 49 meetings during the period under review.

The name of the members and number of meetings attended by each of them are shown in the following table :-

Sr. No.	Name of the Members	Number of meetings attended
1.	Shri Sukhbir Singh Rohat, MLA	36
2.	Shri Dharambir, MLA	31
3.	Shri Somvir Singh, MLA	43
4.	Shri Bharat Singh Chhokar, MLA	31
5.	Shri Subhash Chand, MLA	42
*6.	Shri Anil Thakar, MLA	42
7.	Shri Kulvir Singh, MLA	22
8.	Shri Satvinder Singh, MLA	44
9.	Smt. Rekha Rana, MLA	31
SPECIAL INVITEE		
**1.	Shri Naresh Yadav, MLA	37

* Shri Anil Thakar, MLA resigned from the Membership of the Committee w.e.f. 14th January, 2006 vide this Secretariat notification No. CB-A/1/2005-2006/8 dated 16th January, 2006.

** Shri Naresh Yadav, MLA was nominated as Special Invitee of the Committee w.e.f. 28-4-2005 vide this Secretariat notification No. CB-A/1/2005-06/37, dated 29th April, 2005.

Meetings held and Business Transacted

The details showing the dates of meetings held, the number of Members including Special invitee present and business transacted at each meeting are given below :—

Sr. No.	Date of meetings	Number of Members including Special Invitees Present	Business Transacted
1	2	3	4
1.	19th April, 2005	9	Condolence resolution passed by the Committee regarding untimely and tragic death of Shri Surinder Singh, and Sh. O.P. Jindal, Minister for Agriculture and Power, Haryana respectively.
2.	26th April, 2005	8	Under Secretary, Haryana Vidhan Sabha explained the scope and functions of the Committee to the Members on behalf of the Secretary, Haryana Vidhan Sabha.
3.	4th May, 2005	8	Scrutiny of the Statement of assurances given by the Ministers on the floor of the House during the Session held in the month of February, 2004.
4.	9th May, 2005	5	Scrutiny of the Statement of assurances given by the Ministers on the floor of the House during the Session held in the month of February, 2004.
5.	17th May, 2005	2	No business was transacted for want of quorum.
6.	24th May, 2005	7	Scrutiny of the Statement of assurances given by the Ministers on the floor of the House during the Session held in the month of February, 2004.
7.	30th May, 2005	5	Scrutiny of the Statement of assurances given by the Ministers on the floor of the House during the Session held in the month of February, 2004.
8.	28th June, 2005	9	Scrutiny of the Statement of assurances given by the Ministers on the floor of the House during the Session held in the month of February, 2004.
9.	5th July, 2005	10	Scrutiny of the replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in its 34th Report.
10.	12th July, 2005	10	(i) Communication received from Karnataka Legislative Assembly, placed before the Committee and the Committee acceded to

1	2	3	4
			the request for holding of the meeting with its counter-part.
			(ii) Scrutiny of the replies received from the Industries Department in regard to the implementation of the outstanding assurances as contained in its 34th Report.
11.	19th July, 2005	8	Scrutiny of the Statement of assurances given by the Ministers on the floor of the House during the Session held in the month of June, 2004.
12.	26th July, 2005	8	Scrutiny of the Statement of assurances given by the Ministers on the floor of the House during the Session held in the month of June, 2004.
13.	2nd August, 2005	8	(i) Paper placed before the Committee. (ii) Scrutiny of the replies received from the various Government Departments in regard to the implementations of the outstanding assurances as contained in its 34th Report.
14.	9th August, 2005	9	(i) Paper placed before the Committee. (ii) Scrutiny of the replies received from the Power Department in regard to the implementation of the outstanding assurances as contained in its 34th Report.
15.	17th August, 2005	10	Scrutiny of the replies received from the Animal Husbandry Department in regard to the implementation of the outstanding assurances as contained in its 34th Report.
16.	23rd August, 2005	10	Scrutiny of the replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in its 34th Report.
17.	30th August, 2005	10	The Committee Postponed the oral Examination of Power Department because of the replies of material was received from the department at the time of meeting.
18.	6th September, 2005	8	(i) Paper placed before the Committee. (ii) The Committee decided to undertake a study tour to the State of Goa, Kerala and Maharashtra w.e.f. 2nd October, 2005 to 10th October, 2005.

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19.	12th September, 2005	10	The Committee orally examined the representatives of the Public Health Department in regard to the implementation of the outstanding assurances as contained in its 34th Report.
20.	19th September, 2005	7	Scrutiny of the replies received from the Public Health Department in regard to the implementation of the outstanding assurances as contained in its 34th Report.
21.	27th September, 2005	7	Scrutiny of the replies received from the Public Health Department in regard to the implementation of the outstanding assurances as contained in its 34th Report.
22.	1st October, 2005 (Haryana Bhawan, New Delhi)	9	The Committee framed the Questionnaire to be discussed with Sister Committees of Goa, Kerala and Maharashtra State Legislature.
23.	3rd October, 2005 (Panjim)	4	The Chairman, Committee on Government Assurances, Goa Legislative Assembly, welcomed the Committee on Government Assurances of Haryana Vidhan Sabha on its visit to Goa and thereafter discussed the matter of common interest.
24.	5th October, 2005 (Trivindrum)	4	The Chairman, Committee on Government Assurances, Kerala Legislative Assembly, welcomed the Haryana Committee on Government Assurances on its visit to Kerala and thereafter discussed the matter of common interest.
25.	6th October, 2005 (Kanyakumari)	4	The Committee reviewed discussion held with the Sister Committee of Kerala Legislative Assembly,
26.	10th October, 2005 (Mumbai)	4	The Secretary, Maharashtra State Legislature, Council Welcome the Committee on Government.
27.	11th October, 2005 (Haryana Bhawan, New Delhi)	8	The Committee reviewed discussion held with the officers of Maharashtra Legislative Council.
28.	18th October, 2005	9	Scrutiny of the Statement of assurances given by the Ministers on the floor of the House during the Session held in the month of September, 2004.

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29.	25th October, 2005	10	Scrutiny of the Statement of assurances given by the Ministers on the floor of the House during the Session held in the month of December, 2004.
30.	31st October, 2005 (Haryana Bhawan, New Delhi)	10	Scrutiny of the replies received from the Public Health Department, Haryana in regard to the implementation of the outstanding assurances given by the Ministers on the floor of the House during the Session held in the month of June, 2004.
31.	3rd November, 2005	6	Scrutiny of the replies received from the Public Health Department in regard to the implementation of outstanding Assurances given by the Ministers on the floor of the House during the Session held in the month of February, 2004.
32.	8th November, 2005	8	Scrutiny of the replies received from the Public Health Department in regard to the implementation of outstanding Assurances given by the Ministers on the floor of the House during the Session held in the month of February, 2004.
33.	14th November, 2005	6	The Committee orally examined the representatives of the Power Department in regard to the implementation of the outstanding assurances as contained in its 34rd Report.
34.	22nd November, 2005	9	(i) Paper placed before the Committee. (ii) Scrutiny of the replies received from the Power Department in regard to the implementation of the outstanding assurances as contained in its 34th Report.
35.	30th November, 2005	9	Scrutiny of the replies received from the Power Department in regard to the implementation of the outstanding assurances as contained in its 34th Report.
36.	6th December, 2005	9	Scrutiny of the replies received from the Power Department in regard to the implementation of the outstanding assurances as contained in its 34th Report.
37.	27th December, 2005	6	Scrutiny of the replies received from the Power Department in regard to the implementation of

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			the outstanding assurances as contained in its 34th Report and March Session, 2003.
38.	3rd January, 2006	6	Scrutiny of the replies received from the Power Department in regard to the implementation of the outstanding assurances relating to the March and September Sessions, 2003.
39.	10th January, 2006	9	Scrutiny of the replies received from the various Government Departments in regard to the implementation of the outstanding assurances as contained in its 34th Report.
40.	25th January, 2006	6	Scrutiny of the replies received from the Revenue Department in regard to the implementation of the outstanding assurances relating to February Session, 2004.
41.	1st February, 2006	7	(i) Scrutiny of the Statement of assurances given by the Ministers on the floor of the house during the Session held in the month of March, 2005. (ii) The Committee also decided to hold its own meeting at Haryana Bhawan, New Delhi on 10th February, 2006 at 2.30 p.m.
42.	7th February, 2006	7	Scrutiny of the Statement of assurances given by the Ministers on the floor of the House during the Session held in the month of March, 2005.
43.	10th February, 2006 (Haryana Bhawan, New Delhi)	6	Scrutiny of the replies received from the various Government Departments in regard to the implementation of the outstanding assurances relating to February Session, 2004.
44.	14th February, 2006	6	The Committee Scrutinized the outstanding assurances as contained in the 34th Report of the Committee.
45.	21st February, 2006	9	(i) Confirmation of Proceedings. (ii) The Committee partly drafted the 35th Report of the Committee on Government Assurances for the year 2005-2006.
46.	28th February, 2006	9	(i) The Committee partly drafted the 35th Report of the Committee on Government Assurances for the year 2005-2006. (ii) Confirmation of Proceedings

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47.	8th March, 2006	6	The Committee drafted and finalized the 35th Report of the Committee on Government Assurances for the year 2005-2006.
48.	29th March, 2006 (Haryana Bhawan, New Delhi)	3	No business was transacted for want of quorum.
49.	30th March, 2006 (Jaipur)	2	No business was transacted for want of quorum.

The details of the meetings held at places other than Chandigarh are as under :—

Sr. No.	Date	Place
1.	1st October, 2005	Haryana Bhawan, New Delhi
2.	3rd October, 2005	Panjim.
3.	5th October, 2005	Trivendrum
4.	6th October, 2005	Kanyakumari
5.	10th October, 2005	Mumbai
6.	11th October, 2005	Haryana Bhawan, New Delhi
7.	31st October, 2005	Haryana Bhawan, New Delhi
8.	10th February, 2006	Haryana Bhawan, New Delhi
9.	29th March, 2006	Haryana Bhawan, New Delhi
10.	30th March, 2006	Jaipur

Report Presented

The Committee presented its 35th Report for the year, 2005-2006 to the House on 24th March, 2006.

Proceedings

A record of the proceedings of the meetings of the committee has been kept in the Haryana Vidhan Sabha Secretariat.

COMMITTEE ON SUBORDINATE LEGISLATION

The Committee consisting of 8 Members of the Haryana Vidhan Sabha (including the Advocate General) was nominated by the Hon'ble Speaker on the 5th April, 2005 and was notified in the official Gazette vide Notification No.HVS/SLC/1/2005-06/25, dated 5th April, 2005.

Shri Mange Ram Gupta was appointed as the Chairperson of the Committee by the Hon'ble Speaker.

The Committee held 47 meetings during the period under Review.

The names of Members and number of meetings attended by each of them are shown in the following Table:—

Sr. No.	Name of the Members	Number of meetings attended
1.	Shri Mange Ram Gupta, MLA Chairperson	47
2.	Shri Nirmal Singh, MLA Member	7
3.	Smt. Anita Yadav, MLA Member	46
*4.	Smt. Meena Rani, MLA Member	35
5.	Shri Dura Ram, MLA Member	39
6.	Shri Harsh Kumar, MLA Member	42
7.	Shri Dinesh Kaushik, MLA Member	31
8.	Advocate General Member	NIL

* Resignation from the Membership of the Committee was accepted by the Hon'ble Speaker w.e.f. 14th January, 2006 (A.N.) on being appointed as Minister of State, Haryana, vide notification No. HVS-SLC-1/2005-06/14, dated 16th January, 2006.

Rules Scrutinized

The Committee scrutinized the following Rules :-

1. The Haryana Municipal (Sanitation and Public Health) Bye-laws, 1976 framed under the Haryana Municipal Act, 1973.
2. The Punjab Ayurvedic and Unani Practitioners (General) Rules, 1964 framed under the Punjab Ayurvedic and Unani Practitioners Act, 1963.
3. The Punjab Minor Mineral Concession Rules, 1964 framed under the Mines and Minerals (Development and Regulation) Act, 1957.

Meetings held and Business Transacted

The dates and the meetings, the number of Members and the Business transacted at each meeting are given below :—

Sr. No.	Date of meeting	Number of Members Present	Business Transacted
1	2	3	4
1.	8-4-2005	4	Condolence Resolution on the sad and untimely demise of Shri Om Parkash Jindal, Power Minister, Haryana & Shri Surinder Singh, Agriculture Minister, Haryana on 31st March, 2005 in a helicopter crash at Gangoh near Sharanpur, Uttar Pradesh.
2.	15-4-2005	5	Welcome Address by the Deputy Secretary:
3.	20-4-2005	7	Selection of Rules for scrutiny.
4.	27-4-2005	6	The Committee went through the provisions of sections 200 and 214 of the Haryana Municipal Act, 1973.
5.	2-5-2005	7	Scrutiny of the Haryana Municipal (Sanitation and Public Health), Bye-Laws, 1976 framed under the Haryana Municipal Act, 1973.
6.	12-5-2005	6	Resumption of scrutiny of the Haryana Municipal (Sanitation and Public Health), Bye-Laws, 1976 framed under the Haryana Municipal Act, 1973.
7.	19-5-2005	5	Resumption of scrutiny of the Haryana Municipal (Sanitation and Public Health), Bye-Laws, 1976 framed under the Haryana Municipal Act, 1973.
8.	26-5-2005	6	Resumption of scrutiny of the Haryana Municipal (Sanitation and Public health), Bye-Laws, 1976 framed under the the Haryana Municipal Act, 1973.
9.	3-6-2005	6	Resumption of scrutiny of the Haryana Municipal (Sanitation and Public Health), Bye-Laws, 1976 framed under the Haryana Municipal Act, 1973.

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10.	27-6-2005	7	Scrutiny of the Punjab Ayurvedic & Unani Practitioner's (General) Rules, 1964 framed under the Punjab Ayurvedic and Unani Practitioners Act, 1963.
11.	5-7-2005	7	Scrutiny of the Punjab Ayurvedic & Unani Practitioner's (General) Rules, 1964 framed under the Punjab Ayurvedic and Unani Practitioner's Act, 1963.
12.	6-7-2005	7	Scrutiny of the Punjab Ayurvedic & Unani Practitioner's (General) Rules, 1964 framed under the Punjab Ayurvedic and Unani Practitioner's Act, 1963.
13.	12-7-2005	6	<p>1.The Committee intended to scrutinize the Punjab Police Rules, 1934 as applicable to the State of Haryana framed under the Police Act, 1861 and thereafter a request was also made to the States of New Delhi, Maharashtra, Tamil Nadu and West Bengal for obtaining copies of Police Rules of their States for comparative study by the Committee.</p> <p>2.Scrutiny of the Punjab Minor Mineral Concession Rules, 1964 framed under the Mines and Minerals (Development and Regulation) Act, 1957.</p>
14.	19-7-2005	6	Resumption of scrutiny of the Punjab Minor Mineral Concession Rules, 1964 framed under the Mines and Minerals (Development and Regulation) Act, 1957.
15.	26-7-2005	6	Resumption of scrutiny of the Punjab Minor Mineral Concession Rules, 1964 framed under the Mines and Minerals (Development and Regulation) Act, 1957.
16.	2-8-2005	6	Resumption of scrutiny of the Punjab Minor Mineral Concession Rules, 1964 framed under the Mines and Minerals (Deveopment and Regulation) Act, 1957.
17.	9-8-2005	7	Resumption of scrutiny of the Punjab Minor Mineral Concession Rules, 1964 framed under the Mines and Minerals (Development and Regulation) Act, 1957.

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18.	17-8-2005	6	1. Paper placed before the Committee. 2. Resumption of scrutiny of the Punjab Minor Mineral discussion Rules, 1964 framed under the Mines and Minerals (Development and Regulation) Act, 1957.
19.	23-8-2005	6	Resumption of scrutiny of the Punjab Minor Mineral Concession Rules, 1964 framed under the Mines and Minerals (Development and Regulation) Act, 1957.
20.	29-8-2005	6	Resumption of scrutiny of the Punjab Minor Mineral Concession Rules, 1964 framed under the Mines and Minerals (Development and Regulation) Act, 1957.
21.	5-9-2005	5	Resumption of scrutiny of the Punjab Minor Mineral Concession Rules, 1964 framed under the Mines and Minerals (Development and Regulation) Act, 1957.
22.	12-9-2005	7	1. Paper placed before the Committee. 2. Resumption of scrutiny of the Punjab Minor Mineral Concession Rules, 1964 framed under the Mines and Minerals (Development and Regulation) Act, 1957.
23.	19-9-2005	3	Resumption of scrutiny of the Punjab Minor Mineral Concession Rules, 1964 framed under the Mines and Minerals (Development and Regulation) Act, 1957.
24.	29-9-2005	4	1. Paper placed before the Committee. 2. Resumption of scrutiny of the Punjab Minor Mineral Concession Rules, 1964 framed under the Mines and Minerals (Development and Regulation) Act, 1957.
25.	5-10-2005	6	Resumption of scrutiny of the Punjab Minor Mineral Concession Rules, 1964 framed under the Mines and Minerals (Development and Regulation) Act, 1957.
26.	10-10-2005	6	Resumption of scrutiny of the Punjab Minor Mineral Concession Rules, 1964 framed under the Mines and Minerals (Development and Regulation) Act, 1957.

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27.	18-10-2005	6	Resumption of scrutiny of the Punjab Minor Mineral Concession Rules, 1964 framed under the Mines and Minerals (Development and Regulation) Act, 1957.
28.	24-10-2005	5	Resumption of scrutiny of the Punjab Minor Mineral Concession Rules, 1964 framed under the Mines and Minerals (Development and Regulation) Act, 1957.
29.	31-10-2005	3	Scrutiny of the replies received from the Government with regard to the observations/recommendations made by the Committee on the Punjab Ayurvedic & Unani Practitioners (General) Rules, 1964 framed under the Punjab Ayurvedic and Unani Practitioners Act, 1963.
30.	7-11-2005	5	<ol style="list-style-type: none"> 1. Paper placed before the Committee. 2. The Committee went through the replies received from the Health and Ayurvedic Department regarding the Punjab Ayurvedic & Unani Practitioner's (General) Rules, 1964.
31.	14-11-2005	5	<ol style="list-style-type: none"> 1. Paper placed before the Committee. 2. The Committee resumed the scrutiny of replies received from the Health and Ayurveda Department regarding Punjab Ayurvedic and Unani Practitioners (General) Rules, 1964.
32.	21-11-2005	4	<ol style="list-style-type: none"> 1. Paper placed before the Committee. 2. Oral examination of the Financial Commissioner & Principal Secretary to Government, Haryana, Health and Ayurveda Department. 3. The Committee decided to hold its own meetings at Haryana Bhawan, New Delhi on 29th & 30th November, 2005.
33.	29-11-2005	5	The Committee watched the implementation of observations/recommendations of the Committee made in its 34th Report.
34.	30-11-2005	5	The Committee watched the implementation of observations/recommendations of the Committee made in its 34th Report.

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			2. The Committee decided to orally examine the Departmental Representatives of the Mines and Geology Department, Haryana for non-supply of replies to the observations/recommendations of their Department.
35.	5-12-2005	5	1. Paper placed before the Committee. 2. Confirmation of the proceedings.
36.	27-12-2005	6	Oral examination of the Representatives of the Mines and Geology Department in respect of Punjab Minor Mineral Concession Rules, 1964.
37.	2-1-2006	5	1. Paper placed before the Committee. 2. The Committee decided to orally examine the Departmental Representatives of the Housing Department.
38.	9-1-2006	6	Oral examination of the Financial Commissioner and Principal Secretary to Government, Haryana, Housing Department regarding non-implementation of observations/recommendations of the committee, made in respect of the Punjab Industrial Housing Rules, 1956 as contained in its 33rd-34th Report.
39.	24-1-2006	3	1. Paper placed before the Committee. 2. Oral examination of the Financial Commissioner & Principal Secretary to Government, Haryana Education and Language Department regarding non-implementation of recommendations/observations of the Committee, made in respect of (I) the Haryana Affiliated Colleges (Security of Service) Rules, 1980 and (II) the Haryana Affiliated Colleges (Security of Service) Rules, 1993 as contained in its 33rd-34th Report.
40.	31-1-2006	3	Discussion with the Financial Commissioner & Principal Secretary to Government, Haryana, Irrigation Department regarding interim reply of the Department to the recommendations/observations of the Committee, made in respect of Haryana canal and drainage Rules, 1976 as contained in its 32nd to 34th Report.
41.	8-2-2006	3	1. Paper placed before the Committee.

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			<p>2. The Departmental Representatives assured the Committee that the recommendations/ observations of the Committee made in 34th Report regarding the Haryana Municipal Drainage and Sanitation Bye-Laws, 1977 will be implemented after following the due procedure of Law latest by 31st March, 2006. On being pointed out the departmental representatives further assured the Committee that the reply of the Government regarding observations/recommendations of the Committee made on the Haryana Municipal (Sanitation and Public Health) Bye-Laws, 1976 will be supplied at an early date.</p> <p>3. Confirmation of the proceeding.</p>
42.	14-2-2006	3	Oral examination of the departmental representative of the Revenue Department, Haryana, in respect of the Haryana Public premises and Land (Evection and Rent Recovery) Rules, 1973.
43.	21-2-2006	4	<p>1. Paper placed before the Committee.</p> <p>2. Discussion with the Financial Commissioner & Principal Secretary to Government Haryana, Co-operation Department regarding non-implementation of recommendations/observations of the Committee, made in respect of Haryana Co-Operative Societies Rules, 1989.</p>
44.	28-2-2006	4	Drafting of 35th Report of the Committee on Subordinate Legislation for the year 2005-2006.
45.	8-3-2006	4	Drafting and finalization of 35th Report of the Committee on Subordinate Legislation for the year 2005-2006.
46.	29-3-2006	5	Condolence Resolution on the sad demise of Chaudhry Bansi Lal, former Chief Minister on 29th March, 2006.
47.	30-3-2006	5	The Committee examined its 35th Report which was presented to the House in March Session 2006.

Meetings at Places other than Chandigarh

The Committee held its meetings on the following dates and places :

1. 5th July, 2005 Haryana Bhawan, New Delhi.
2. 6th July, 2005 Haridwar.
3. 29th November, 2005 Haryana Bhawan, New Delhi.
4. 30th November, 2005 Haryana Bhawan, New Delhi.
5. 29th March, 2006 Haryana Bhawan, New Delhi.
6. 30th March, 2006 Haridwar.

Report Presented

The Committee presented to the House its 35th Report for the year 2005-2006 on the 21st March, 2006.

Proceedings

A record of the proceedings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

--COMMITTEE OF PRIVILEGES

Under Rule 284 (1) of the Rules of procedure and conduct of Business in the Haryana Legislative Assembly, the Committee of Privileges was nominated on 5th April, 2005 (consisting of 10 members) by the Hon'ble Speaker, vide Notification No. Priv-1/2005/31, dated 5th April, 2005.

Dr. Raghuvir Singh, MLA was appointed by the Hon'ble Speaker as Chairperson of the Committee.

Dr. Raghuvir Singh, MLA resigned from the membership/Chairmanship of the Committee of Privileges w.e.f. 13th January, 2006 on being elected as Speaker Haryana Vidhan Sabha.

Shri Anand Singh Dangi, MLA, a member of the Privileges Committee was nominated by the Hon'ble Speaker as Chairperson of the Committee w.e.f. 23rd January, 2006.

The Committee held a total number of 50 meetings during the period from April, 2005 to March, 2006 under review. The names of the Members and numbers of meetings attended by each of them are shown in the following table :—

Sr. No.	Name of Members	Number of meetings attended
1.	Shri Raghuvir Singh, MLA, Chairperson	41
2.	Shri Anand Singh Dangi, MLA	37
3.	Shri Shadi Lal Batra, MLA	19
4.	Shri Ramesh Chander, MLA	47
5.	Mrs. Geeta Bhukal, MLA	47
6.	Shri Ramesh Kumar Gupta, MLA	45
7.	Shri Radhey Shyam Sharma, MLA	40
8.	Shri Arjan Singh, MLA	45
9.	Smt. Shakuntla Bhagwaria, MLA	38
10.	Shri Gain Chand, MLA	48

Meetings held and Business Transacted

Sr. No.	Date of meeting	Members Present	Business Transacted
1	2	3	4
1.	12-4-2005	9	<p>The Privilege Committee places on record its deep sense of sorrow and grief on the sad and untimely demise of Sh. Omparkash Jindal and Sh. Surender Singh, Ministers of the Haryana State. (The Committee stood in silence for two minutes as a mark of respect to the departed souls). The Committee resolve to send its heartfelt condolence to the members of the bereaved family and pray to Almighty for peace to the departed souls and decided to undertake the study tour to the State of Uttaranchal and hold meeting with the Sister Committee of Uttaranchal Legislative Assembly at Dehradun on 20th April, 2005 at 4 P.M. and also hold its own meeting at Mussoorie on 21st April, 2005 at 3 P.M. The Committee further decided to undertake a study tour to the States of Tamilnadu, Andaman Nicobar Islands and West Bengal w.e.f. 28-4-2005 to 7-5-2005. The Committee also decided that the necessary permission in this regard be obtained from the Hon'ble Speaker and other required arrangements be made well in time to avoid any inconvenience.</p>
2.	20.4.2005	9	<p>The Dy. Secretary, Uttaranchal Legislature Assembly welcomed the Chairperson and members of visiting Committee on their reaching at Dehradun. The Dy. Secretary informed the Committee that the Sister Committee was not constituted in Uttaranchal Legislature Assembly. He has further informed that Hon'ble Speaker & Secretary are not available to attend the meeting due to official work at present.</p> <p>The Committee discussed with the Dy. Secretary about the Privileges issues pending in their respective Legislative Assembly & also discussed the matters of common interest & other procedural matters.</p> <p>The Chairperson, Committee of Privileges Haryana Vidhan Sabha thanked the</p>

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			Dy. Secretary for meeting and nice arrangements for their stay at Dehradun
3.	21.4.2005	9	The Committee considered and discussed about the tour programme from 28-4-2005 to Chennai, West Bengal, Port Blair & decided that it will be decided in the meeting of the Committee of Privileges to be held on 27-4-2005 at Haryana Vidhan Sabha, Chandigarh.
4.	27.4.2005	8	Letter received from the Secretary, Tamilnadu Legislative Assembly regarding arrangements of the Committee of Privileges of Haryana Vidhan Sabha was placed before the Committee & the Committee noted its contents and decided to hold its next meeting on 3-5-2005.
5.	3.5.2005	7	The Committee partly discussed the scope and functions of the Committee and decided to hold its next meeting on 10-5-2005.
6.	10.5.2005	6	The Committee partly discussed the scope and functions of the Committee and decided to hold its next meeting on 19-5-2005.
7.	19.5.2005	5	The Committee partly discussed the scope and functions of the Committee and decided to hold its next meeting on 24-5-2005.
8.	24.5.2005	7	The Committee partly discussed the scope and functions of the Committee and decided to hold its next meeting on 31-5-2005.
9.	31.5.2005	7	The Committee partly discussed the scope and functions of the Committee and decided to hold its next meeting on 28-6-2005.
10.	28.6.2005	7	The Committee partly discussed the scope and functions, the Committee decided to hold its next meetings on 5-7-2005 at 11-30 A.M. at Chandigarh & on 7-7-2005 at Haryana Bhawan, New Delhi. The Committee confirmed the proceedings of the committee held on 12, 20, 21, 27 April 2005 and 3, 19, 24, 31-May 2005.
11.	5.7.2005	8	The Committee partly discussed the scope and functions of the Committee.
12.	7.7.2005	6	The Committee partly discussed the scope and functions of the Committee and decided to hold its next meeting on 12-7-2005.

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13.	12.7.2005	9	The Committee partly discussed the scope and functions of the Committee and decided to hold its next meeting on 19-7-2005.
14.	19.7.2005	9	The Committee partly discussed the scope and functions of the Committee.
15.	26.7.2005	9	The Committee partly discussed the scope and functions of the Committee. The Committee decided to hold its next meeting on 1st August, 2005 at 11.30 A.M. at Chandigarh and after adjournment the Committee will proceed on tour to Ajmer, Chittorgarh, Udaipur, Mount, Abu, Barmer, Jaisalmer, Jodhpur and Jaipur.
16.	1.8.2005	9	Letter received from the Secretary Rajasthan Legislative Assembly, Jaipur regarding confirmation of arrangements /reservation for the Privilege Committee during its tour to Rajasthan, was placed before the Committee. The Committee noted the contents thereof. The Committee decided to postpone its tour to Rajasthan which was to be undertaken from 1-8-2005 to 11-8-2005 and decided to hold its next meeting on 9-8-2005.
17.	9.8.2005	10	The Committee partly discussed the scope and functions of the Committee and decided to hold its next meeting on 16-8-2005.
18.	16.8.2005	9	The Committee partly discussed the scope and functions of the Committee and also decided to hold its own meetings on 1st & 2nd September, 2005 at Shimla at 2.00 P.M. & 11.00 A.M. respectively.
19.	23.8.2005	8	The Committee partly discussed the scope and functions of the Committee.
20.	30.8.2005	10	-do-
21.	1.9.2005	7	-do-
22.	2.9.2005	8	-do-
23.	7.9.2005	10	The Committee partly discussed the scope and functions of the Committee.

The Committee places on record its deep sense of sorrow and grief on the sad untimely demise of Sh. Harmit Singh s/o S. Harpal Singh Ex. M.P. and brother of Sh. Parmvir Singh MLA

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			due to Heart attack. The Committee resolve to send its heartfelt condolence to the members of the bereaved family and pray to Almighty for peace to the departed soul. (The Committee stood in silence for two minutes as a mark of respect to the departed soul) and decided to hold its next meeting on 13-9-2005.
24.	13.9.2005	9	The Committee partly discussed the scope and functions and also decided to hold its next meetings on 20th & 27th September, 2005 at Chandigarh and on 29th September, 2005 at Haryana Bhawan, New Delhi.
25.	20.9.2005	7	The Committee partly discussed the scope and functions of the Committee.
26.	27.9.2005	7	The Committee partly discussed the scope and functions of the Committee and decided to hold its next meeting on 29-9-2005.
27.	29.9.2005	7	The Committee partly discussed the scope and functions of the Committee and decided to hold its next meeting on 5-10-2005.
28.	5.10.2005	9	The Committee partly discussed the scope and functions of the Committee and decided to hold its next meeting on 11-10-2005
29.	11.10.2005	9	The Committee partly discussed the scope and functions of the Committee and decided to hold its next meeting on 18-10-2005.
30.	18.10.2005	10	The Committee partly discussed the scope and functions of the Committee and decided to hold its next meeting on 25-10-2005.
31.	25.10.2005	10	The Committee partly discussed the scope and functions of the Committee and decided to hold its next meeting on 31-10-2005.
32.	31.10.2005	9	The Committee partly discussed the scope and functions of the Committee and decided to hold its next meeting on 8-11-2005.
33.	8.11.2005	10	The Committee partly discussed the scope and functions of the Committee and decided to hold its next meeting on 16-11-2005.
34.	16.11.2005	9	The Committee partly discussed the scope and functions of the Committee and decided to hold its own meetings on 22nd November, 2005 at

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			Chandigarh & 28th November, 2005 at Haryana Bhawan, New Delhi.
35.	22.11.2005	9	The Committee partly discussed the scope and functions of the Committee and decided to hold its next meeting on 28-11-2005.
36.	28.11.2005	5	The Committee partly discussed the scope and functions of the Committee and decided to hold its next meeting on 1-12-2005.
37.	1.12.2005	8	The Committee partly discussed the scope and functions of the Committee and decided to hold its next meeting on 6-12-2005.
38.	6.12.2005	8	The Committee partly discussed the scope and functions of the Committee.
39.	23.12.2005	10	The Committee partly discussed the scope and functions of the Committee and decided to hold its next meeting on 28-12-2005.
40.	28.12.2005	8	The Committee partly discussed the scope and functions of the Committee.
41.	3.1.2006	10	The Committee partly discussed the scope and functions of the Committee and decided to hold its next meeting on 10-1-2006.
42.	10.1.2006	10	The Committee partly discussed the scope and functions of the Committee.
43.	30.1.2006	8	The Committee partly discussed the scope and functions of the Committee and decided to hold its next meeting on 7-2-2006.
44.	7.2.2006	7	The Committee partly discussed the scope and functions of the Committee and decided to hold its next meeting on 16-2-2006.
45.	16.2.2006	8	The Committee discussed regarding the scope and functions of the Committee and decided to hold its next meeting on 24th February, 2006 at Haryana Bhawan New Delhi.
46.	24.2.2006	8	The Committee partly discussed the scope and functions of the Committee and decided to hold its next meeting on 28-2-2006.
47.	28.2.2006	7	The Committee partly discussed the scope and functions of the Committee and decided to hold its next meeting on 7-3-2006.

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48.	7.3.2006	8	The Committee partly discussed the scope and functions of the Committee.
49.	13.3.2006	7	The Committee partly discussed the scope and functions of the Committee.
50.	29.3.2006	5	The Committee on Privileges places on record its deep sense of sorrow and grief on the sad demise of Ch. Bansi Lal. He had been Chief Minister of the Haryana State for four times. He had also been Union Defence and Railway Minister. Ch. Bansi Lal was a great Parliamentarian. The Committee resolve to sent its heartfelt condolence to the bereaved family and Almighty for peace to the departed soul. (the Committee stood in silence for two minutes as a mark of respect to the departed soul).

HOUSE COMMITTEE

1. The House Committee for the year 2005-2006, consisting of five members was nominated by the Hon'ble Speaker on 5th April, 2005.
2. Shri Azad Mohammad, Deputy Speaker, was the Ex-officio Chairperson of the Committee.
3. The Committee held 28 meetings, including 7 in which the business could not be transacted for want of quorum.
4. The name of the members and number of meetings attended by each of them are given in the following table :—

Sr. No.	Name of the Members	Number of meetings attended
1.	Shri Azad Mohammad, Deputy Speaker.	14
2.	Shri Udai Bhan, MLA	16
3.	Shri Jitender Singh, MLA	9
*4.	Shri Paramvir Singh, MLA	12
5.	Shri Sukhbir Singh Jaunpuria, MLA	19
**6.	Shri Sher Singh, MLA	3

* Shri Paramvir Singh, MLA resigned from the membership of the Committee w.e.f. 14-1-2006 on his appointment as Parliamentary Secretary.

** Shri Sher Singh, MLA was nominated a member to serve on the Committee on 31st January, 2006 for the remaining period of the year 2005-2006, in the vacancy caused by the resignation of shri Paramvir Singh, MLA consequent upon his appointment as Parliamentary Secretary.

5. The dates of meetings held, the number of the members present and business transacted at each meeting are given below :—

Sr. No.	Date of meeting	Number of Members Present	Business Transacted
1	2	3	4
1.	19th April, 2005	4	<p>(i) The Committee condoled the death of Sh. O.P. Jindal and Sh. Surinder Singh, Ministers of Haryana in the Air crash. The Committee met again after an hour's adjournment. The Members of Committee were welcomed by the Under Secretary.</p> <p>(ii) The Committee decided to invite the applications from MLAs for allotment of Flats by draw of lots by 26-4-2005 at 4-00 P.M.</p> <p>(iii) The Committee discussed regarding paucity of accommodation in the Haryana MLAs Hostel and desired that 20 rooms may be got reserved in the various Rest/Guest Houses. The Committee further desired that the Hon. members may be requested to Vacate their rooms while leaving Chandigarh so that other members may be accommodated.</p>
2.	28th April, 2005	4	The Committee allotted 28 MLAs Flats, 8 Servant quarters and 6 Motor garages by draw lots to the Hon. members. The Committee also allotted Motor garage No. 8 for the matador of the Haryana Vidhan Sabha.
3.	3rd May, 2005	5	The Committee discussed about the steps to be taken for the improvement of the Haryana MLAs Hostel and Flats.
4.	16th May, 2005	—	No member turned up to attend the meeting and the meeting was adjourned for want of quorum.
5.	23rd May, 2005	3	<p>(i) In the absence of Ex-officio Chairperson (Sh. Azad Mohammad. Hon. Deputy Speaker) Sh. Jitender Singh, a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) Request of S/Sh. Arjan Singh and Ram Kishan Fauji, MLAs regarding change of their respective flats allotted by the Committee by draw of lots was placed</p>

1	2	3	4
			before the Committee. The Committee acceded to their request.
			(iii) Memo. No. 4109 dated 25-4-2005 regarding providing of colour TV in the Haryana MLAs Hostel received from the Executive Engineer, PWD, CD-24, Chandigarh was placed before the Committee. The Committee after consideration decided that Executive Engineer, may take further necessary action for providing colour TV in the Haryana MLAs Hostel at his own level.
			(iv) The Executive Engineer (Elect.) PWD, Haryana has stated on telephone on 23-5-2005 that the case of installation of 20 ACs has been received back from the Government with the remarks that it may be re-put up after making a suitable provision of finance in the Budget for the financial year 2005-2006. This fact was brought to the notice of the Committee. The Committee desired that the Engineer-in-Chief, PWD (B&R) may again be asked to expedite the matter to avoid any inconvenience to the Hon. members.
6.	30th May, 2005	3	The Committee discussed the various steps to be taken for the improvement in the Haryana MLAs Hostel and flats.
7.	6th June, 2005	1	The business could not be transacted for want of quorum.
8.	27th June, 2005	3	The Committee discussed various steps to be taken for the improvement in MLAs Hostel and flats.
9.	11th June, 2005	5	The Committee discussed regarding improvement in the Haryana MLAs Hostel and flats.
10.	25th July, 2005	3	(i) The Committee discussed regarding the steps to be taken for the improvement in the Haryana MLAs Hostel and flats. (ii) In view of the facilities being provided in the MLAs Hostel and increased maintenance cost the Committee revised the room rent of the Haryana MLAs Hostel.

1	2	3	4
11.	27th July, 2005	—	The business could not be transacted for want of quorum as no member turned up to attend the meeting.
12.	16th August, 2005	2	The Committee discussed regarding improvement in the Haryana MLAs Hostel and flats.
13.	22nd August, 2005	3	<p>(i) In the absence of the Ex-officio Chairperson (Sh. Azad Mohammad), Hon. Deputy Speaker, Sh. Udai Bhan, a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) Letter No. 18032/VS, dated 2-8-2005 received from the Deputy Secretary, Madhya Pradesh Vidhan Sabha, Bhopal regarding the tour programme of their House Committee in the first week of September, 2005, was placed before the Committee. The Committee noted its contents and desired that a communication may be sent to the quarter concerned that the Committee will be welcomed during its tour in the State of Haryana.</p> <p>(iii) The Committee discussed regarding the steps to be taken for the improvement in the Haryana MLAs Hostel.</p>
14.	29th August, 2005	3	The Committee discussed regarding the various steps to be taken for the improvement in the MLA's Hostel and flats.
15.	5th September, 2005	1	The business could not be transacted for want of quorum.
16.	13th September, 2005	3	<p>(i) In the absence of the Ex-officio Chairperson (Sh. Azad Mohammad, Hon. Deputy Speaker), Sh. Jitender Singh, a member of the Committee was chosen to preside over the meeting.</p> <p>(ii) The Committee discussed regarding improvement in the Haryana MLA's Hostel and flats.</p>
17.	21st September, 2005	—	The business could not be transacted for want of quorum as no member turned up to attend the meeting.

- | | | |
|--|---|---|
| 18. 6th October, 2005 | 4 | The Committee discussed the various steps to be taken for the improvement in the MLAs Hostel and flats. |
| 19. 13th October, 2005 | 1 | The business could not be transacted for want of quorum. |
| 20. 18th October, 2005 | 3 | The Committee discussed the various steps to be taken for the improvement in the MLAs Hostel and flats. |
| 21. 27th October, 2005
(New Delhi) | 3 | (i) In the absence of the Ex-officio Chairperson (Sh. Azad Mohammad, Hon. Deputy Speaker), Sh. Udai Bhan, a member of the Committee was chosen to Preside over the meeting.

(ii) The Committee discussed the various steps to be taken for the improvement in the MLAs Hostel and flats. |
| 22. 16th November, 2005 | 2 | The Committee discussed the steps to be taken for the improvement in the MLAs Hostel and flats. |
| 23. 28th November, 2005 | 3 | The Committee discussed regarding the various steps to be taken for the improvement in the MLAs Hostel and flats. |
| 24. 7th December, 2005 | 1 | The business could not be transacted for want of quorum. |
| 25. 10th January, 2005 | 2 | (i) In the absence of the Ex-officio Chairperson (Sh. Azad Mohammad, Hon. Deputy Speaker), Sh. Udai Bhan, a member of the Committee was chosen to preside over the meeting.

(ii) The Committee discussed regarding the steps to be taken for the improvement in the Haryana MLAs Hostel and flats. |
| 26. 6th January, 2005 | 4 | The Committee discussed regarding improvement in the Haryana MLAs Hostel and flats. |
| 27. 17th February, 2005
(New Delhi) | 4 | (i) In the absence of (Sh. Azad Mohammad, Hon. Deputy Speaker) Sh. Udai Bhan a member of the Committee was chosen to preside over the meeting. |

1	2	3	4
			(ii) The Committee discussed regarding the various points for the comfort and convenience to the Hon. members of Haryana Vidhan Sabha.
28.	21st February, 2005	3	(i) In the absence of Sh: Azad Mohammad, Hon. Deputy Speaker, Ex-officio chairperson, Sh. Jitender Singh a member of the Committee was chosen to preside over the meeting. (ii) The Committee discussed regarding improvement in the Haryana MLAs Hostel and flats.

Proceedings ;

A record of the proceedings of the meetings of the Committee has been kept in the Haryana Vidhan Sabha Secretariat.

LIBRARY COMMITTEE

The Committee consisting Six Members and one Special Invitee was nominated by the Hon'ble Speaker on 5th April, 2005 for year 2005-06. Sh. Dharambir Singh a member of the Committee was appointed as Chairperson.

The name of members of the Committee and the number of the meeting attended by each of them out of the total number of 49 meetings held during the period under review are given below :-

Sr. No.	Name of Members	Number of meetings attended
*1.	Sh. Dharambir Singh, Chairperson	36
2.	Sh. Dharam Pal Singh Malik, Member	49
3.	Sh. Isfiwar Singh Palaka, Member	49
4.	Dr. Shiv Shankar Bhardwaj, Member	46
5.	Sh. Bharat Singh Beniwal, Member	47
6.	Sh. Naresh Kumar, Member	07
**7.	Sh. K.L. Sharma, Special Invitee	35
***8.	Sh. Ramesh Kumar Gupta, Special Invitee	04

* Sh. Dharambir Singh, Chairperson has been resigned from the Chairpersonship/ Membership of the Library Committee Dated 14-1-2006. On being appointed as Chief Parliamentary Secretary, Haryana.

** Sh. K.L. Sharma, MLA was nominated by the Hon'ble Speaker as a special invitee with effect from 12-4-2005 to serve the Committee for the remaining period of the year 2005-06.

*** Sh. Ramesh Kumar Gupta, MLA was nominated by the Hon'ble Speaker as a Special invitee with effect from 18-10-2005 to serve the Committee for the remaining period of the year 2005-2006.

Sh. Ramesh Kumar Gupta, MLA was nominated by the Hon'ble Speaker as a Chairperson with effect from 23-1-2006 to serve the Committee for the remaining period of the year 2005-2006.

Sr.No.	Name of Member	No. of Meeting's attended
1.	Sh. Ramesh Kumar Gupta, Chairperson	09

The Committee selected the Publications on different subject. The value of publication purchased during the year 2005-06 including the cost of Newspapers/ magazines etc. was Rs. 70,695/- In addition to it Government Publication worth Rs. 12,427/- were also purchased.

Meeting held and Business Transacted:—

Details regarding the dates of meeting held number of meetings, number of members, including special Invitee present and business transacted in each meeting are as given below :—

Sr. No.	Date of meeting	Number of Members	Business Transacted
1	2	3	4
1.	15-4-2005	7	Two minutes Silence was Observed in the memory of Sh. O.P.Jindal (Power Minister), Sh Surender Singh (Agriculture Minister) and Sh. T.S. Chauhan.
2.	20-4-2005	7	(1) The Committee decided that like that of previous year the book in English, Hindi, Punjabi & Urdu etc. on different subjects be purchased for the use of Library on basis of discount recommended by the G.O.C. for the year 2005-2006. (2) The Committee desired that the existing Newspapers/magazine, periodicals being supplied at present be continued. (3) Vaccum cleaner may be purchased for use of Library.
3.	26-4-2005	6	(1) Books were placed before the Committee for selection but the Committee did not select any book. (2),The Committee decided that a Computer may be purchased for use of Library.
4.	3-5-2005	7	The Committee selected 6 books for the use of Library.
5.	4-5-2005 (New Delhi)	6	The Committee discussed the various steps to be taken for the improvement of the Library.
6.	5-5-2005 (Narnaul)	6	The Committee discussed the various steps to be taken to the improvement of the Library.
7.	10-5-2005	3	The Committee selected 4 books for the use of Library.
8.	17-5-2005	4	(1) The Committee selected 3 books for the use of Library. (2) The Committee Confirmed the various proceedings of the meeting
9.	23-5-2005	6	The Committee selected 4 books for the use of Library.

1	2	3	4
10.	26-5-2005 (Rewari)	6	Various steps to be taken for the improvement of the Library.
11.	31-5-2005	6	The Committee selected 4 books for the use of Library.
12.	28-6-2005	5	The Committee selected 5 books for the use of Library.
13.	5-7-2005	6	The Committee selected 3 books for the use of Library.
14.	12-7-2005	6	The Committee selected 7 books for the use of Library.
15.	19-7-2005	6	(1) The Committee selected 2 books for the use of Library. (2) The Committee confirmed the various proceedings of the meeting
16.	26-7-2005	5	Books were placed before the Committee for selection but the Committee did not select any book,
17.	2-8-2005	5	-do-
18.	9-8-2005	6	-do-
19.	16-8-2005	5	The Committee selected 2 books the use of Library.
20.	23-8-2005	6	The Committee selected 6 books for the use of Library.
21.	30-8-2005	6	The Committee selected 2 books for the use of Library.
22.	6-9-2005	6	Books were placed before the Committee for selection but the committee did not select any book,
23.	13-9-2005	6	-do-
24.	24-9-2005 (New Delhi)	4	(1) The Members of the Library Committee recommended to visit Punjab Vidhan Sabha Library. to obtain original speeches and other important documents. (2) The Committee recommended to organized a meeting with the Library Committee of Lok Sabha so that the same working process may be implemented in Haryana Vidhan Sabha Library Committee.

1	2	3	4
			(3) To visit Lahore so that the original speeches of Sir Chhotu Ram and other leaders of Joint Punjab may be obtain.
25.	16-9-2005	4	(1) To visit Himachal Pardesh Vidhan Sabha so that the speeches of the Joint Punjab may be obtain. (2) The Committee recommended to purchased CD's of the Serials Ramayana and Mahabharata. (3) The Committee recommended to computerized of the Haryana Vidhan Sabha Library. (4) The Committee recommended for the separate sitting arrangement to the MLA's. (5) The Committee recommended that the meeting may be arranged in committee room.
26.	20-9-2005	6	The Committee selected 4 books for the use of Library.
27.	27-9-2005	4	(1) The Committee recommended that the information from the Secretariat of all Vidhan Sabha may be sought regarding procedure of conducting the business of their library and regarding any training programme for the newly elected members of Vidhan Sabha. (2) The Committee decided to visit the historical places of Pakistan and also the birth place of Sir Chhotu Ram. (3) The Committee decided to visit Nanakan Sahib to bring historical Articles relating to Guru Nanak Dev Ji. (3) The Committee decided to visit Nanakana Sahib to bring historical articles relating to Guru Nanak Dev Ji.
28.	5-10-2005	6	The Committee selected 2 books for the use of Library.
29.	13-10-2005	6	Book were placed before the Committee for selection but the Committee did not select any book.

1	2	3	4
30.	18-10-2005	6	Books were placed before the Committee for selection but the Committee did not select any book.
31.	26-10-2005	6	-do-
32.	31-10-2005	6	-do-
33.	8-11-2005	6	-do-
34.	16-11-2005	6	(1) -do- (2) The Committee confirmed the various proceedings of the meeting.
35.	22-11-2005	7	The Committee selected 2 books for the use of Library.
36.	29-11-2005	6	The Committee selected 2 books for the use of Library.
37.	6-12-2005	7	Books were placed before the Committee for selection but the Committee did not select any Books.
38.	27-12-2005	6	-do-
39.	3-1-2006	7	The Committee selected 2 books for the use of Library.
40.	10-1-2006	6	The Committee selected 2 books for the use of Library.
41.	31-1-2006	5	Books were placed before the Committee for selection but the committee did not select any book.
42.	7-2-2006	6	The Committee selected one book for the use of Library.
43.	14-2-2006	6	Books were placed before the Committee for selection but the Committee did not select any book.
44.	21-2-2006	6	-do-
45.	23-2-2006	6	-do-
46.	14-2-2006 (New Delhi)	6	-do-
47.	28-2-2006	6	-do-
48.	9-3-2006	6	-do-
49.	30-3-2006	5	-do-

COMMITTEE ON PETITIONS

The Committee for the year 2005-2006 was nominated by the Hon'ble Speaker in pursuance of the motion moved and passed by the Haryana Vidhan Sabha in its meeting held on to authorise him to nominate the members of the Committee on Petition for the year 2005-2006 on which was notified vide Haryana Vidhan Sabha Secretariat and notification on the 5th May, 2005.

The Committee fixed/held a total number of 51 meetings during the period under review. The name of the members and number of meetings attended by each of them are shown in the following table :—

Sr. No.	Name of the Members	Number of meetings attended
1.	Dr. Krishna Pandit Chairperson	34
2.	Shri Ranbir Singh Mahendra	25
3.	Shri Rajinder Singh	46
4.	Shri Rakesh Kumar	46
5.	Shri Randir	47
6.	Shri Naresh Kumar Badli	48
7.	Shri Ramphal	49

Note :- On the resignation of Dr. Krishna Pandit Chairperson of the Committee on Petitions Shri Ranbir Singh Mahendra was nominated as a Chairperson of the Committee on Petitions.

The details showing dates and meetings held, the number of the Members present and business transacted at each meeting, are given in the following table :—

Sr. No.	Date of meeting	Number of Members Present	Business Transacted
1	2	3	4
1.	20th April, 2005	5	Conclence Resolution.
2.	27th April, 2005	7	The Committee discussed various scope and Functions of the Committee.
3.	3rd May, 2005	5	Discussion on the Scope and Functions.
4.	9th May, 2005	4	Discussion on the Scope and Functions.
5.	18th May, 2005	5	Papers placed before Committee.
6.	23rd May, 2005	4	Petition placed before the Committee.
7.	31st May, 2005	6	Discussion on Scope and Functions of the Committee on Petitions of other State.
8.	28th June, 2005	7	Petition placed before the Committee.
9.	5th July, 2005	6	Welcome to the Chairman and Members of the Committee on Petitions, Tamil Nadu Legislative Assembly.
10.	12th July, 2005	7	Discussion on the Scope and Functions and paper placed before the Committee.
11.	19th July, 2005	6	Petitions placed before the Committee.
12.	27th July, 2005	7	Consideration of paper placed before the Committee.
13.	3rd August, 2005	7	Resumption of discussion on Scope and Functions of the Committee on Petitions of other States.
14.	9th August, 2005	6	Resumption of discussion on Scope and Functions of the Committee on Petitions of other States.
15.	16th August, 2005	6	Resumption of discussion on Scope and Functions of the Committee on Petitions of other States.
16.	23rd August, 2005	5	Consideration of paper placed before the Committee and resumption of discussion on the Scope and Functions of the Committee.
17.	30th August, 2005	7	Consideration of papers placed before the Committee.

1	2	3	4
18.	6th September, 2005	7	Discussion on the scope and functions
19.	8th September, 2005 (New Delhi)	7	Consideration of papers placed before the Committee.
20.	13th September, 2005	7	Consideration of papers placed before the Committee.
21.	20th September, 2005	4	Consideration of papers placed before the Committee.
22.	29th September, 2005	6	Consideration of paper placed before the Committee.
23.	5th October, 2005	7	Discussion on the Scope and Function of the Committee on Petitions of other State and tour programme of the Committee.
24.	11th October, 2005	6	Discussion in respect of the arrangements made regarding tour of the Committee to the State of Rajasthan with effect from 20th to 26th October, 2005.
25.	18th October, 2005	7	Discussion in respect of various Petitions/Representation received by the Committee.
26.	20th October, 2005 (Haryana Bhawan, New Delhi)	6	Discussion in respect of the arrangement made regarding tour of the Committee to the State of Rajasthan with effect from 20th to 26th October, 2005.
27.	21st October, 2005 Circuit House, Jaipur (Rajasthan)	6	Discussion in respect of various Petitions/Representations by the Committee.
28.	22nd October, 2005 Udaipur Circuit House (Rajasthan)	5	In the absence of the Chairperson (Dr. Krishna Pandit) Shri Rajinder Singh a member of the Committee was chosen preside over the meeting consideration of paper placed before the Committee.
29.	24th October, 2005 Mount Abu (Rajasthan)	5	In the absence of the Chairperson (Dr. Krishna Pandit) Shri Rajinder Singh a member of the Committee was preside over the meeting. Change of tour programme.
30.	26th October, 2005 (Haryana Bhawan, New Delhi)	6	Consideration of paper placed before the Committee.
31.	3rd November, 2005	5	In absence of Chairperson Dr. Krishna Pandit, Shri Ranbir Singh Mahendra, a member of the

1	2	3	4
			Committee to preside over the meetings consideration discussion on the Petitions/Representation received by the Committee.
32.	9th November, 2005	6	In absence of Chairperson (Dr. Krishna Pandit) Shri Ranbir Mahendra a member of the Committee was chosen to preside over the meetings consideration discussion on the Petitions/Representation received by the Committees.
33.	16th November, 2005	5	In the absence of Chairperson (Dr. Krishna Pandit) Shri Rajinder Singh a member of the Committee was chosen to preside over the meeting consideration discussion on the Petitions/Representation received by the Committee.
34.	22nd November, 2005	4	Papers placed before the Committee.
35.	29th November, 2005	5	Paper placed before the Committee.
36.	30th November, 2005 (Haryana Bhawan, New Delhi)	6	Paper placed before the Committee.
37.	1st December, 2005 (New Delhi)	6	Paper placed before the Committee.
38.	6th December, 2005	7	Papers placed before the Committee.
39.	28th December, 2005	5	Discussion on various representations received by the Committee.
40.	4th January, 2006	7	Papers placed before the Committee.
41.	10th January, 2006	6	Consideration and discussion on the Petitions. Cancellation of meeting fixed for-17-1-2006, at Chandigarh.
42.	19th January, 2006 (Haryana Bhawan, New Delhi)	6	Papers placed before the Committee.
43.	25th January, 2006	5	Petitions placed before the Committee.
44.	31st January, 2006	6	Papers placed before the Committee.
45.	7th February, 2006	5	In the absence of the Chairperson (Shri Ranbir Singh Mahendra) Shri Rajinder Singh a member of the Committee was chosen to preside over the meeting. Petitions placed before the Committee.

1	2	3	4
46.	14th February, 2006	5	Discussion on various representations.
47.	21st February, 2006	6	Discussion on various representations.
48.	1st March, 2006	5	Paper placed before the Committee.
49.	7th March, 2006	5	Paper placed before the Committee.
50.	13th March, 2006	5	In the absence of Chairperson (Shri Ranbir Singh Mahendra) Shri Rajinder Singh a member of the Committee was chosen to preside over the meeting. Discussion regarding the representations received by the Committee.
51.	30th March, 2006	4	In the absence of Chairperson (Shri Ranbir Singh Mahendra) Shri Rajinder Singh a member of the Committee was chosen to preside over the meeting. CONDOLENCE RESOLUTION.

Proceedings

A record of Proceedings of the meetings of the Committee on Petitions has been kept in the Haryana Vidhan Sabha Secretariat.

RULES COMMITTEE

The Committee consisting of eight Members of the Haryana Vidhan Sabha was nominated by the Speaker on the 22nd July, 2005 vide Notification No. HVS-LA-101/2005/51, dated the 22nd July, 2005.

The Committee held 10 meetings during the period under review. The names of Members and number of meetings attended by each of them are shown in the following table :—

Sr. No.	Name of the Members		Number of meetings attended
**1.	Shri Harmohinder Singh Chatha, Speaker	Ex-Officio	6
***	Dr. Raghuvir Singh Kadian, Speaker	Chairperson	1
****2.	Shri Dan Singh, MLA	Member	3
- 3.	Shri Devender Kumar Bansal, MLA	Member	8
4.	Shri Kharaiti Lal, MLA	Member	7
****5.	Dr. Krishna Pandit, MLA	Member	7
****6.	Smt. Meena Rani, MLA	Member	7
7.	Shri Nirpender, MLA	Member	5
*8.	Shri Om Prakash Chautala, MLA	Member	-

* Resignation from the Membership of the Committee was accepted by the Hon'ble Speaker *w.e.f.* 5th August, 2005.

** Resigned the office of Speaker *w.e.f.* 12th January, 2006(A.N.)

*** Elected as Speaker, Haryana Vidhan Sabha *w.e.f.* 13th January, 2006 (A.N.)

**** Resignations from the Membership of the Committee were accepted by the Hon'ble Speaker *w.e.f.* 14th January, 2006.

Business Transacted

The Committee examined the Rules from 1 to 117 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly and made some observations on the aforesaid Rules. But finally made only one recommendation on Rule 2 to amend the definition of 'Minister' which was incorporated in the Report.

Presentation of Report

The Report of the Rules Committee containing its recommendation regarding amendment in Rule 2 of the Rules of Procedure and Conduct of Business in the Haryana Legislative Assembly, as required under Rule 243 *ibid*, was laid on the Table of the House on the 16th January, 2006, and the recommendation was deemed to have been approved by the House.

Proceedings

A record of proceedings of the meetings of the Rules Committee has been kept in the Haryana Vidhan Sabha Secretariat.

BUSINESS ADVISORY COMMITTEE

The Business Advisory Committee which was nominated on 21st March, 2005 continued to function upto 29th May, 2005 when a new Committee was nominated by the Hon'ble Speaker on the 30th May, 2005 and notified vide Notification No. HVS-LA-48/2005/39, dated 31st May, 2005.

The Committee which was nominated on 30th May, 2005 held one meeting i.e. on 9th June, 2005. The name of the Members of the Committee, Special Invitee and the meeting attended by each Member/Special Invitee are given below :—

Sr. No.	Name of the Members	Number of meetings attended
1.	Shri Harmohinder Singh Chatha, Speaker	1
2.	Shri Bhupinder Singh Hooda, Chief Minister	1
3.	Ch. Birender Singh, Finance Minister	1
4.	Shri Randeep Singh Surjewala, Parliamentary Affairs Minister	1
5.	Shri Om Parkash Chautala, MLA	-
6.	Shri Naresh Kumar, MLA(Hassangarh)	1
7.	Shri Radhey Shyam, MLA	1
Special Invitee		
	Shri Azad Mohammad, Deputy Speaker	1

REPORT PRESENTED

The following report was presented on the date noted against :—

Sr.No.	Subject Matter	Date of Presentation
1.	Recommendation regarding allocation of time for transaction of Government Business for the meetings of the Haryana Vidhan Sabha held from 9th, 13th to 17th and 20th June, 2005 i.e. Oath/affirmation; Obituary References; Papers to be laid/re-laid on the Table of the House; Presentation of Budget Estimates for the year 2005-06; General discussion on Budget Estimates for the year 2005-06; Resumption of General Discussion on Budget Estimates for the year 2005-06 and reply by the Finance Minister thereon; Discussion and Voting on Demands for Grants on Budget Estimates for the year 2005-06; Non-official Business; The Haryana Appropriation Bill in respect of Budget Estimates for the year 2005-06; and Legislative Business.	9th June, 2005.

The Committee which was nominated on 30th May, 2005 continued to function upto 1st December, 2005 and the same was ordered to continue by the Hon'ble Speaker on the 2nd December, 2005.

The Committee which was ordered to continue on 2nd December, 2005 held one meeting *i.e.* on 14th December, 2005. The name of the Members of the Committee, Special Invitee and the meeting attended by each Member/Special Invitee are given below:—

Sr. No.	Name of the Members	Number of meetings attended
1.	Shri Harmohinder Singh Chatha, Speaker	1
2.	Shri. Bhupinder Singh Hooda, Chief Minister	1
3.	Ch. Birender Singh, Finance Minister	1
4.	Shri Randeep Singh Surjewala, Parliamentary Affairs Minister	1
5.	Shri Om Parkash Chautala, MLA	1
6.	Shri Naresh Kumar, MLA (Hassangarh)	1
7.	Shri Radhey Shyam, MLA	1

SPECIAL INVITEE

Shri Azad Mohammad, Deputy Speaker

REPORT PRESENTED

The following report was presented on the date noted against :—

Sr.No.	Subject Matter	Date of Presentation
1.	Recommendation regarding allocation of time for transaction of Government Business for the meetings of the Haryana Vidhan Sabha held from 14th, 15th and 19th December, 2005 <i>i.e.</i> Obituary References, Papers to be laid/re-laid on the Table of the House; Official Resolution; and Legislative Business.	14th December, 2005

The Committee which was ordered to continue on 2nd December, 2005 continued to function upto 9th January, 2006 and the same was ordered to continue by the Hon'ble Speaker on the 10th January, 2006.

The Committee which was ordered to continue on 10th January, 2006 held one meeting *i.e.* on 13th January, 2006. The name of the Members of the Committee, Special Invitee and the meeting attended by each Member/Special Invitee are given below:—

Sr. No.	Name of the Members	Number of meetings attended
*1.	Shri Harmohinder Singh Chatha, Speaker	
2.	Shri Bhupinder Singh Hooda, Chief Minister	1
3.	Ch. Birender Singh, Finance Minister	1
4.	Shri Randeep Singh Surjewala, Parliamentary Affairs Minister	1
5.	Shri Om Parkash Chautala, MLA	
6.	Shri Naresh Kumar, MLA (Hassangarh)	
7.	Shri Radhey Shyam, MLA	1

SPECIAL INVITEE

* Shri Azad Mohammad, Deputy Speaker	1
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- * Resigned from the office of Speaker on 12th January, 2006 and Shri Azad Mohammad, Deputy Speaker performed the duties as Acting Speaker.

REPORT PRESENTED

The following report was presented on the date noted against :—

Sr. No.	Subject Matter	Date of Presentation
1.	Recommendation regarding allocation of time for transaction of Government Business for the meetings of the Haryana Vidhan Sabha held from 13th, 14th and 16th January, 2006, i.e. Obituary References; Election of Speaker; Papers to be laid/re-laid on the Table of the House; Discussion on Governor's Address; Resumption of Discussion on Governor's Address and Voting on Motion of Thanks; and Legislative Business.	13th January, 2006

The Committee which was ordered to continue on 10th January, 2006 continued to function upto 12th March, 2006 when a new Committee was nominated by the Hon'ble Speaker on the 13th March, 2006 and notified vide Notification No. HVS-LA-39/2006/27, dated 14th March, 2006.

The Committee which was nominated on 13th March, 2006 held one meeting i.e. on 17th March, 2006. The name of the Members of the Committee, Special Invitee and the meeting attended by each Member/Special Invitee are given below :—

Sr. No.	Name of the Members	Number of meetings attended
1.	Dr. Raghuvir Singh Kadian, Speaker	1
2.	Ch. Bhupinder Singh Hooda, Chief Minister	1
3.	Ch. Birender Singh, Finance Minister	1
4.	Shri Randeep Singh Surjewala, Parliamentary Affairs Minister	1
5.	Shri Om Parkash Chautala, MLA	-
6.	Shri Naresh Kumar, MLA (Hassangarh)	1
7.	Shri Radhey Shyam, MLA	1
	SPECIAL INVITEE	
	Shri Azad Mohammad, Deputy Speaker	1

REPORT PRESENTED

The following report was presented on the date noted against:—

Sr.No.	Subject Matter	Date of Presentation
1.	Recommendation regarding allocation of time for transaction of Government Business for the meetings of the Haryana Vidhan Sabha held from 17th, 20th, to 24th March, 2006 i.e. Obituary References, Papers to be laid/re-laid on the Table of the House; Presentation of Supplementary Estimates for the year 2005-2006 and the Report of the Estimates Committee thereon; Presentation of Budget Estimates for the year 2006-07; General Discussion on Budget Estimates for the year 2006-07; Presentation of Reports of Assembly Committees; Resumption of Discussion on Budget Estimates for the year 2006-07 and reply by the Finance Minister; Discussion and Voting on Supplementary Estimates for the year 2005-06; Discussion and Voting on Demands for Grants on Budget Estimates for the year 2006-07; Non-official Business; The Haryana Appropriation Bill in respect of the Supplementary Estimates for the year 2005-06; The Haryana Appropriation Bill in respect of the Budget Estimates for the year 2006-07; and Legislative Business.	17th March, 2006

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